

LOK SABHA

BULLETIN-PART II (General Information relating to Parliamentary and other matters)

Nos. 7826-7834]

[Thursday, January 18, 2024/ Pausha 28, 1945 (Saka)

No. 7826

Table Office

Time for giving notices under Rule 377 for the week commencing Wednesday, 31 January 2024

Members are informed that notices for raising matters under Rule 377 for the week commencing Wednesday, 31 January 2024 shall be entertained from 1000 hrs. on **Wednesday, 24 January, 2024.**

The notices received between 1000 hrs. and 1030 hrs. on **Wednesday, 24 January, 2024** shall be deemed to have been received at the same point of time and these shall be balloted to determine the inter-se priority of Members. Notices received subsequently shall be arranged in accordance with the date and time of receipt.

Members are informed that, owing to Address of President to both Houses of Parliament Assembled together on 31.01.2024 and Presentation of Interim Union Budget on 01.02.2024, Matters under Rule 377 shall not be taken up on 31.01.2024 and 01.02.2024. Matters under Rule 377 shall be taken up in Lok Sabha from 2 February, 2024.

A member is permitted to raise not more than one matter during a week. Besides, the notice should not raise more than one issue.

Members are requested to give a suitable subject/heading to the matter to be raised under Rule 377.

Members are further requested to give the text of the matter alongwith the notice.

Special attention of members is invited to the provisions of Rule 377A(i) and (v) which state that in order that a notice may be admissible, it shall inter alia satisfy the following conditions :-

377A (i)	-	it shall not refer to a matter which is not primarily the concern of the Government of India;
377A(v)	-	it shall not contain arguments, inferences, ironical expressions, imputations, epithets or defamatory statements.

Accordingly, notices attracting the above provisions shall be non-admissible.

Kind cooperation of Members in this regard is solicited.

Process to submit notice as well as procedure to call the attention of the Minister to a matter of urgent public importance Under Rule 197

Hon'ble members are informed that **an e-portal has been put in place to facilitate the members of Lok Sabha to submit their notices online** to call the attention of the Minister to any matter of urgent public importance under rule 197 (Calling Attention). However, **the printed form is also available** in the Parliamentary Notice Office to submit the notice to call the attention of Minister. The following process to submit the notice as well as procedure to call the attention of Minister under Rule 197 will be followed: -

- (i) Notices may be submitted **preferably in the online mode**;
- (ii) No member shall give more than two notices for any one sitting;
- (iii) A notice signed by more than one member to call the attention of Minister shall be deemed to have been given by the first signatory only;
- (iv) Notices for a sitting received upto 1000 hours shall be deemed to have been received at 1000 hours on that day and a ballot shall be held to determine the relative priority of each such notice on the same subject. Notices received after 1000 hours shall be deemed to have been given for the next sitting;
- (v) Notices received during a week commencing from its first sitting till 1000 hours on the last day of the week on which the House sits, shall be valid for that week. Notices received after 1000 hours on the last day of the week on which the House sits, shall be valid for the following week;
- (vi) In case of five or less number of members giving notices on same subject that are admitted by the Speaker, their *inter se* priority shall be determined with reference to the date and time of receipt of Notices;
- (vii) All the notices which have not been taken up during the week for which they have been given, shall lapse at the end of the week unless the Speaker has admitted any of them for a subsequent sitting;

Provided that a notice referred for facts to a Minister shall not lapse till it is finally disposed of by the Speaker.

- (viii) **Notices of Urgent Public Importance under Calling Attention (Rule 197) shall be entertained from 24.01.2024.**

Kind cooperation of Hon'ble members is solicited.

No. 7828

Question Branch

Result of Ballots of Notices of Starred and Unstarred Questions

Members are informed that ballots in respect of notices of Starred and Unstarred Questions received upto 1000 hrs. on 18th January, 2024 for the sitting of Lok Sabha to be held on 05.02.2024 were held in the presence of Shri J.M. Baisakh, Joint Secretary and Dr. Sagarika Dash, Director, Lok Sabha Secretariat in Parliament House, New Delhi. A total of 974 notices were received and 223 Members participated in the ballots.

2. The result of the ballots has been uploaded on the Homepage viz. loksabha.nic.in.

No. 7829

Estate and Heritage Management Branch

Birth Anniversary of Netaji Subash Chandra Bose

On the occasion of the Birth Anniversaries of **Netaji Subhas Chandra Bose**, a function to pay floral tribute to them will be held **at 1030 hours on Tuesday, the 23rd January, 2024** in the **Central Hall, Samvidhan Sadan**. Dignitaries, Members of Parliament and invitees will pay floral tribute on the occasion.

Members are cordially invited to join.

No. 7830

Legislative Branch-I

Statement Regarding Government Bills Pending In Lok Sabha

A statement showing Government Bills pending in Lok Sabha at the end of the Fourteenth Session of Seventeenth Lok Sabha is given below :-

Sl.No.	Bill	Ministry/Department concerned	Remarks
1	2	3	4
1.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	Social Justice and Empowerment	Introduced on 11 December, 2019. The Report of the Standing Committee on Social Justice and Empowerment was presented to Lok Sabha on 29 January, 2021.

2.	The Prohibition of Child Marriage (Amendment) Bill, 2021	Women and Child Development	Introduced on 21 December, 2021. The Bill was referred to the Standing Committee on Education, Women, Children, Youth and Sports by the Chairman, Rajya Sabha in consultation with the Speaker and intimation thereof was published in Bulletin-Part II, dated 29 December, 2021, <i>vide</i> para No. 3860.
3.	The Electricity (Amendment) Bill, 2022	Power	Introduced on 8 August, 2022. The Bill was referred to the Standing Committee on Energy by the Speaker and intimation thereof was published in Bulletin-Part II, dated 21 November, 2022, <i>vide</i> para No. 5426.
4.	The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023.	Social Justice and Empowerment	Introduced on 26 July, 2023.
5.	The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023.	Tribal Affairs	Introduced on 26 July, 2023.

No. 7831

Legislative Branch-II

Result of Ballot of Private Members' Bills

As a result of online ballot held in respect of Bills falling under rule 27 in Parliament Notice Office (Room No. G-37, Parliament House of India) on the 18th January, 2024, the following is the order in which they have emerged :-

Sl. No.	Title of the Bill and member-in-charge	Motion proposed to be moved
1	2	3

1. The Prohibition of Child Marriage (Amendment) Bill, 2019 (Amendment of section 2, etc.) by Dr. Sanjay Jaiswal, M.P.

2. The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Bill, 2019 (Substitution of new section for section 4, etc.) by Dr. Sanjay Jaiswal, M.P.
3. The Prevention of Insults to National Honour (Amendment) Bill, 2020 (Amendment of section 2) by Shri Gopal Chinayya Shetty, M.P.
4. The Constitution (Amendment) Bill, 2019 (Insertion of new article 26A) by Shri Gaurav Gogoi, M.P.
5. The Protection from Lynching Bill, 2020 by Dr. Shashi Tharoor, M.P.
6. The Victims of Natural Calamities (Rehabilitation and Financial Assistance) Bill, 2022 by Shri D.M. Kathir Anand, M.P.
7. The Constitution (Amendment) Bill, 2022 (Amendment of the Eighth Schedule) by Shri Jamyang Tsering Namgyal, M.P.
8. The Special Financial Assistance for Protection of Water Bodies in the State of Madhya Pradesh Bill, 2020 by Shri Sudheer Gupta, M.P.
9. The Constitution (Amendment) Bill, 2022 (Insertion of new article 21B) by Dr. D. Ravikumar, M.P.
10. The Hindu Succession (Amendment) Bill, 2023 (Amendment of section 2) by Dr. Gautham Sigamani Pon, M.P.
11. The Payment of Compensation to Victims of Wildlife Encounters Bill, 2021 by Adv. Dean Kuriakose, M.P.
12. The Constitution (Amendment) Bill, 2022 (Amendment of article 93) by Shri N.K. Premachandran, M.P.
13. The Representation of the People (Amendment) Bill, 2019 (Amendment of section 30) by Shri Rahul Shewale, M.P.
14. The Single Use Plastic (Regulation) Bill, 2022 by Shri Ranjeetsingh Naik Nimbalkar, M.P.
15. The Missing Children (Faster Tracking and Reuniting) Bill, 2019 by Dr. Manoj Rajoria, M.P.

16. The Constitution (Amendment) Bill, 2022 (Amendment of article 312) by Dr. Shrikant Eknath Shinde, M.P.
17. The Information Technology (Amendment) Bill, 2021 (Substitution of new section for section 43A) by Shri Kodikunnil Suresh, M.P.
18. The Basic Food Items Price Fixation Board Bill, 2019 by Shri P.V. Midhun Reddy, M.P.
19. The Rights of Persons with Disabilities (Amendment) Bill, 2023 (Amendment of section 2, etc.) by Shri Thomas Chazhikadan, M.P.
20. The Constitution (Amendment) Bill, 2019 (Amendment of article 84, etc.) by Shri Asaduddin Owaisi, M.P.

2. Notices of next motions in regard to above Bills may be given by the members concerned by the 25th January, 2024 so as to enable their Bills being included in the List of Business for the 2nd February, 2024. If notices of motions proposed to be moved are not received by the specified date, the Bills will not be included in the List of Business for the 2nd February, 2024.

3. While sending notices of motions referred to in paragraph 2 above, members may intimate whether they would be present in the House on the 2nd February, 2024.

No. 7832

Legislative Branch-II

**The Welfare of Shopkeepers in Andaman and Nicobar Islands Bill, 2023
by Shri Kuldeep Rai Sharma, M.P.**

[Copy of Letter No. P-59013(13)/3/2023-e-Commerce (e180806)/55727 dated 9 January, 2024 from Shri Piyush Goyal, Minister of Commerce and Industry, Consumer Affairs, Food and Public Distribution and Textiles to the Secretary General, Lok Sabha].

The President, having been informed of the subject matter of the Welfare of Shopkeepers in Andaman and Nicobar Islands Bill, 2023 by Shri Kuldeep Rai Sharma, M.P., recommends to the House the consideration of the Bill under article 117(3) of the Constitution.

No. 7833

Statement regarding Private Members' Bills pending in Lok Sabha

A statement showing Private Members' Bills pending in Lok Sabha at the end of Fourteenth Session of Seventeenth Lok Sabha is appended below: -

Sl. No.	Bill	Name of the Member-in-charge	Ministry/Department concerned	Remarks
1	2	3	4	5
1.	The Representation of the People (Amendment) Bill, 2019 (<u>Insertion of new section 29AA</u>)	Shri Gopal Chinayya Shetty, M.P.	Law and Justice	Motion for consideration of the Bill was moved on the 5th August, 2022 and discussion thereon was not concluded on 9.12.2022.
2.	The Sabarimala Sreedharma Sastha Temple (Special Provisions) Bill, 2019	Shri N. K. Premachandran, M.P.	Law and Justice	Introduced on the 21 st June, 2019.
3.	The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Amendment) Bill, 2019 (<u>Amendment of section 31</u>)	Shri N. K. Premachandran, M.P.	Finance	Introduced on the 21 st June, 2019.
4.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2019 (<u>Amendment of section 3, etc.</u>)	Shri N. K. Premachandran, M.P.	Rural Development	Introduced on the 21 st June, 2019.
5.	The Employees' State Insurance (Amendment) Bill, 2019 (<u>Amendment of section 1, etc.</u>)	Shri N. K. Premachandran, M.P.	Labour and Employment	Introduced on the 21 st June, 2019.
6.	The Prevention of Female Infanticide Bill, 2019	Shri Adhir Ranjan Chowdhury, M.P.	Women and Child Development	Introduced on the 21 st June, 2019.
7.	The Old Age Pension and Rehabilitation Bill, 2019	Shri Adhir Ranjan Chowdhury, M.P.	Social Justice and Empowerment	Introduced on the 21 st June, 2019.

1	2	3	4	5
8.	The Prohibition and Eradication of Ragging Bill, 2019	Shri Adhir Ranjan Chowdhury, M.P.	Education	Introduced on the 21 st June, 2019.
9.	The Agricultural Workers (Employment, Conditions of Service and Welfare) Bill, 2019	Shri Adhir Ranjan Chowdhury, M.P.	Labour and Employment	Introduced on the 21 st June, 2019.
10.	The Constitution (Amendment) Bill, 2019 (<u>Amendment of the Eighth Schedule</u>)	Shri Janardan Singh 'Sigriwal'	Home Affairs	Introduced on the 21 st June, 2019.
11.	The High Court at Patna (Establishment of a Permanent Bench at Maharajganj) Bill, 2019	Shri Janardan Singh 'Sigriwal'	Law and Justice	Introduced on the 21 st June, 2019.
12.	The Poor and Destitute Agricultural Workers (Welfare) Bill, 2019	Shri Janardan Singh 'Sigriwal'	Labour and Employment	Introduced on the 21 st June, 2019.
13.	The Cow Protection Bill, 2019	Shri Nishikant Dubey, M.P.	Fisheries, Animal Husbandry and Dairying	Introduced on the 21 st June, 2019.
14.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2019 (<u>Amendment of section 2, etc.</u>)	Shri Nishikant Dubey, M.P.	Education	Introduced on the 21 st June, 2019.
15.	The Tribal Children and Lactating Women in Jharkhand and other States (Removal of Hunger, Malnutrition and Prevention of Starvation Deaths) Bill, 2019	Shri Nishikant Dubey, M.P.	Women and Child Development	Introduced on the 21 st June, 2019.
16.	The Constitution (Amendment) Bill, 2019 (<u>Insertion of new article 370A</u>)	Shri Nishikant Dubey, M.P.	Home Affairs	Introduced on the 21 st June, 2019.

1	2	3	4	5	
17.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019 (<u>Amendment of the Schedule</u>)	Shri Shrirang Barne, M.P.	Appa	Tribal Affairs	Introduced on the 21 st June, 2019.
18.	The Clinical Establishments (Registration and Regulation) Amendment Bill, 2019 (<u>Amendment of section 12, etc.</u>)	Shri Shrirang Barne, M.P.	Appa	Health and Family Welfare	Introduced on the 21 st June, 2019.
19.	The Compulsory Physical Fitness of Children Through Sports in Schools and Development of Sports Infrastructure Bill, 2019	Shri Shrirang Barne, M.P.	Appa	Education	Introduced on the 21 st June, 2019.
20.	The Stray Cows (Protection and Control) Board Bill, 2019	Shri Pushpendra Chandel, M.P.	Kunwar Singh	Fisheries, Animal Husbandry and Dairying	Introduced on the 21 st June, 2019.
21.	The Promotion and Protection of Intangible Cultural Heritage Bill, 2019	Shri Pushpendra Chandel, M.P.	Kunwar Singh	Culture	Introduced on the 21 st June, 2019.
22.	The Bundelkhand Regiment Bill, 2019	Shri Pushpendra Chandel, M.P.	Kunwar Singh	Defence	Introduced on the 21 st June, 2019.
23.	The Central Sanskrit University Bill, 2019	Shri Pushpendra Chandel, M.P.	Kunwar Singh	Education	Introduced on the 21 st June, 2019.
24.	The Mega Projects (Timely Completion) Bill, 2019	Shri Sunil Singh, M.P.	Kumar	Planning	Introduced on the 21 st June, 2019.
25.	The Population (Stabilization and Planning) Bill, 2019	Shri Sunil Singh, M.P.	Kumar	Health and Family Welfare	Introduced on the 21 st June, 2019.

1	2	3	4	5
26.	The Victims of Natural Calamities (Rehabilitation and Financial Assistance) Bill, 2019	Shri Sunil Kumar Singh, M.P.	Home Affairs	Introduced on the 21 st June, 2019.
27.	The River (Conservation and Elimination of Pollution) Bill, 2019	Shri Sunil Kumar Singh, M.P.	Jal Shakti	Introduced on the 21 st June, 2019.
28.	The Official Government Meetings and Functions (Prohibition on Serving Non-Vegetarian Food) Bill, 2019	Shri Parvesh Sahib Singh, M.P.	Environment, Forest and Climate Change	Introduced on the 21 st June, 2019.
29.	The Emblems and Names (Prevention of Improper Use) Amendment Bill, 2019 (<u>Amendment of the Schedule</u>)	Shri Parvesh Sahib Singh, M.P.	Consumer Affairs, Food and Public Distribution	Introduced on the 21 st June, 2019.
30.	The Payment of Financial Assistance to the Families of Martyrs Bill, 2019	Shrimati Supriya Sule, M.P.	Defence	Introduced on the 12 th July, 2019.
31.	The Indian Post Office (Amendment) Bill, 2019 (<u>Insertion of new Chapter IIA</u>)	Shrimati Supriya Sule, M.P.	Communications	Introduced on the 12 th July, 2019.
32.	The Companies (Amendment) Bill, 2019 (<u>Amendment of section 135, etc.</u>)	Shrimati Supriya Sule, M.P.	Corporate Affairs	Introduced on the 12 th July, 2019.
33.	The Youth Skill Training Bill, 2019	Shrimati Supriya Sule, M.P.	Skill Development and Entrepreneurship	Introduced on the 12 th July, 2019.

1	2	3	4	5
34.	The Hindu Adoption and Maintenance (Amendment) Bill, 2019 (<u>Amendment of section 18</u>)	Shri Rahul Shewale, M.P.	Law and Justice	Introduced on the 12 th July, 2019.
35.	The Motor Vehicles Amendment Bill, 2019 (<u>Amendment of section 184</u>)	Shri Rahul Shewale, M.P.	Road Transport and Highways	Introduced on the 12 th July, 2019.
36.	The Protection of Rights of Wrongful Convicts Bill, 2019	Dr. Kirit Premjibhai Solanki, M.P.	Home Affairs	Introduced on the 12 th July, 2019.
37.	The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights), Amendment Bill, 2019 (<u>Amendment of section 2, etc.</u>)	Dr. Kirit Premjibhai Solanki, M.P.	Tribal Affairs	Introduced on the 12 th July, 2019.
38.	The Compensatory Afforestation Fund (Amendment) Bill, 2019 (<u>Insertion of new section 6A, etc.</u>)	Dr. Kirit Premjibhai Solanki, M.P.	Environment, Forest and Climate Change	Introduced on the 12 th July, 2019.
39.	The Wild Life (Protection) Amendment Bill, 2019 (<u>Insertion of new Chapter IVD, etc.</u>)	Dr. Kirit Premjibhai Solanki, M.P.	Environment, Forest and Climate Change	Introduced on the 12 th July, 2019.
40.	The National Agricultural Policy Commission Bill, 2019	Shri Nihal Chand, M.P.	Agriculture and Farmers Welfare	Introduced on the 12 th July, 2019.
41.	The National Sports Development Commission Bill, 2019	Shri Nihal Chand, M.P.	Youth Affairs and Sports	Introduced on the 12 th July, 2019.
42.	The National Malnutrition Policy Commission Bill, 2019	Shri Nihal Chand, M.P.	Women and Child Development	Introduced on the 12 th July, 2019.
43.	The Constitution (Amendment) Bill, 2019 (<u>Substitution of new article for article 9, etc.</u>)	Dr. Shashi Tharoor, M.P.	Home Affairs	Introduced on the 12 th July, 2019.

1	2	3	4	5
44.	The Constitution (Amendment) Bill, 2019 <u>(Insertion of new article 14A, etc.)</u>	Dr. Shashi Tharoor, M.P.	Law and Justice	Introduced on the 12 th July, 2019.
45.	The States and Union Territories Reorganisation Commission Bill, 2019	Dr. Shashi Tharoor, M.P.	Home Affairs	Introduced on the 12 th July, 2019.
46.	The Reservation for Scheduled Castes and Scheduled Tribes in Private Sector Bill, 2019	Shri Kodikunnil Suresh, M.P.	Social Justice and Empowerment	Introduced on the 12 th July, 2019.
47.	The Designation of Islamic Republic of Pakistan as State Sponsor of Terrorism Bill, 2019	Dr. Sanjay Jaiswal, M.P.	Home Affairs	Introduced on the 12 th July, 2019.
48.	The Vexatious Litigation (Prevention) Bill, 2019	Dr. Sanjay Jaiswal, M.P.	Law and Justice	Introduced on the 12 th July, 2019.
49.	The Constitution (Amendment) Bill, 2019 <u>(Amendment of the Third Schedule)</u>	Shri Gopal Chinayya Shetty, M.P.	Law and Justice	Introduced on the 12 th July, 2019.
50.	The Press Council (Amendment) Bill, 2019 <u>(Amendment of section 14)</u>	Shri Gopal Chinayya Shetty, M.P.	Information and Broadcasting	Introduced on the 12 th July, 2019.
51.	The Constitution (Amendment) Bill, 2019 <u>(Amendment of article 85)</u>	Shri Gopal Chinayya Shetty, M.P.	Parliamentary Affairs	Introduced on the 12 th July, 2019.
52.	The Constitution (Amendment) Bill, 2019 <u>(Amendment of the Eighth Schedule)</u>	Shri Ravi Kishan, M.P.	Home Affairs	Introduced on the 12 th July, 2019.

1	2	3	4	5
53.	The Ban on Cow Slaughter Bill, 2019	Shri Ravi Kishan, M.P.	Agriculture and Farmers Welfare	Introduced on the 12 th July, 2019.
54.	The Constitution (Amendment) Bill, 2019 (<u>Amendment of article 1</u>)	Shri Ravi Kishan, M.P.	Home Affairs	Introduced on the 12 th July, 2019.
55.	The Constitution (Amendment) Bill, 2019 (<u>Omission of article 44, etc.</u>)	Shri Ravi Kishan, M.P.	Home Affairs	Introduced on the 12 th July, 2019.
56.	The Constitution (Amendment) Bill, 2019 (<u>Insertion of new article 21B</u>)	Shri P. P. Chaudhary, M.P.	Jal Shakti	Introduced on the 12 th July, 2019.
57.	The Constitution (Amendment) Bill, 2019 (<u>Amendment of article 66</u>)	Shri P. P. Chaudhary, M.P.	Law and Justice	Introduced on the 12 th July, 2019.
58.	The Constitution (Amendment) Bill, 2019 (<u>Insertion of new article 324A</u>)	Shri P. P. Chaudhary, M.P.	Law and Justice	Introduced on the 12 th July, 2019.
59.	The Bio-Degradable Packaging Materials (Compulsory Use in Packing Commodities) Bill, 2019	Shri Parvesh Sahib Singh, M.P.	Environment, Forest and Climate Change	Introduced on the 12 th July, 2019.
60.	The Pre-Examination Coaching Centres Regulatory Authority Bill, 2019	Shri Jagdambika Pal, M.P.	Education	Introduced on the 12 th July, 2019.

1	2	3	4	5
61.	The Backward Areas Development Bill, 2019	Shri Jagdambika Pal, M.P.	Planning	Introduced on the 12 th July, 2019.
62.	The Small and Marginal Farmers (Welfare) Bill, 2019	Shri Ramapati Ram Tripathi, M.P.	Agriculture and Farmers Welfare	Introduced on the 12 th July, 2019.
63.	The Payment of Subsistence Allowance to Farmers and Agricultural Labourers Bill, 2019	Shri Ramapati Ram Tripathi, M.P.	Agriculture and Farmers Welfare	Introduced on the 12 th July, 2019.
64.	The Constitution (Amendment) Bill, 2019 (<u>Amendment of article 83, etc.</u>)	Shri Rajiv Pratap Rudy, M.P.	Law and Justice	Introduced on the 12 th July, 2019.
65.	The Constitution (Amendment) Bill, 2019 (<u>Substitution of new article for article 48A, etc.</u>)	Shri Rajiv Pratap Rudy, M.P.	Environment, Forest and Climate Change	Introduced on the 12 th July, 2019.
66.	The Good Samaritan Bill,2019	Shri Hibi Eden, M.P.	Road Transport and Highways	Introduced on the 26 th July, 2019.

1	2	3	4	5
67.	The Companies (Amendment) Bill, 2019 (Amendment of section 135, etc.)	Shri Hibi Eden, M.P.	Corporate Affairs	Introduced on the 26 th July, 2019.
68.	The Protection of Medical and Health Service Professionals from Assault, Criminal Force and Intimidation Bill, 2019	Shri Gautam Gambhir, M.P.	Health and Family Welfare	Introduced on the 26 th July, 2019.
69.	The Milk and Milk Products (Remunerative Support Price) Bill, 2019	Shri Devji M. Patel, M.P.	Fisheries, Animal Husbandry and Dairying	Introduced on the 26 th July, 2019.
70.	The Fodder Warehouse Board Bill, 2019	Shri Devji M. Patel, M.P.	Fisheries, Animal Husbandry and Dairying	Introduced on the 26 th July, 2019.
71.	The Indigenous Cow Protection Board Bill, 2019	Shri Devji M. Patel, M.P.	Fisheries, Animal Husbandry and Dairying	Introduced on the 26 th July, 2019.
72.	The Mandatory Buyback and Recycling of Packaging Material Bill, 2019	Shri Vishnu Dayal Ram, M.P.	Environment, Forest and Climate Change	Introduced on the 26 th July, 2019.
73.	The Special Financial Assistance to the State of Rajasthan Bill, 2019	Dr. Manoj Rajoria, M.P.	Finance	Introduced on the 26 th July, 2019.
74.	The Extension of Central Government Health Scheme to Every District Headquarter Bill, 2019	Dr. Manoj Rajoria, M.P.	Health and Family Welfare	Introduced on the 26 th July, 2019.

1	2	3	4	5
75.	The Prevention of Insults to National Honour (Amendment) Bill, 2019 (<u>Substitution of new section for section 3</u>)	Shri Parvesh Sahib Singh, M.P.	Home Affairs	Introduced on the 26 th July, 2019.
76.	The Constitution (Amendment) Bill, 2019 (<u>Amendment of the Preamble, etc.</u>)	Shri Bhartruhari Mahtab, M.P.	Home Affairs	Introduced on the 26 th July, 2019.
77.	The Use of Mobile Electronic Devices by Pedestrians on Road (Regulation) Bill, 2019	Shri Bhartruhari Mahtab, M.P.	Communications	Introduced on the 26 th July, 2019.
78.	The Euthanasia (Regulation) Bill, 2019	Shri Bhartruhari Mahtab, M.P.	Health and Family Welfare	Introduced on the 26 th July, 2019.
79.	The Insecticides (Amendment) Bill, 2019 (<u>Amendment of section 4, etc.</u>)	Dr. Manoj Rajoria, M.P.	Agriculture and Farmers Welfare	Introduced on the 26 th July, 2019.
80.	The Prevention of Cruelty to Animals (Amendment) Bill, 2019 (<u>Amendment of section 11, etc.</u>)	Dr. Manoj Rajoria, M.P.	Fisheries, Animal Husbandry and Dairying	Introduced on the 26 th July, 2019.
81.	The Compulsory Teaching of Legal Education in Educational Institutions Bill, 2019	Shri Sudheer Gupta, M.P.	Education	Introduced on the 26 th July, 2019.
82.	The Prohibition of Defecation in Open Places Bill, 2019	Shri Naranbhai Kachhadiya, M.P.	Jal Shakti	Introduced on the 26 th July, 2019.

1	2	3	4	5
83.	The Bureau of Accountability Bill, 2019	Shri Naranbhai Kachhadiya, M.P.	Personnel, Public Grievances and Pensions	Introduced on the 26 th July, 2019.
84.	The Compulsory Teaching of Disaster Management Education in Educational Institutions Bill, 2019.	Shri Naranbhai Kachhadiya, M.P.	Education	Introduced on the 26 th July, 2019.
85.	The Compulsory Teaching of Psychology in Educational Institutions Bill, 2019	Shri Naranbhai Kachhadiya, M.P.	Education	Introduced on the 26 th July, 2019.
86.	The Special Financial Assistance to the State of Bihar Bill, 2019	Dr. Alok Kumar Suman, M.P.	Finance	Introduced on the 26 th July, 2019.
87.	The Representation of the People (Amendment) Bill, 2019 (<u>Amendment of section 30</u>)	Shri Rahul Shewale, M.P.	Law and Justice	Introduced on the 26 th July, 2019.
88.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2019 (<u>Amendment of section 2</u>)	Shri Rahul Shewale, M.P.	Education	Introduced on the 26 th July, 2019.
89.	The Nationalisation of Inter-State Rivers Bill, 2019.	Shri K. Navaskani, M.P.	Jal Shakti	Introduced on the 26 th July, 2019.
90.	The National Agriculture and Farmers Commission Bill, 2019	Shri K. Navaskani, M.P.	Agriculture and Farmers Welfare	Introduced on the 26 th July, 2019.
91.	The Death Penalty (Abolition) Bill, 2019	Shrimati Kanimozhi Karunanidhi, M.P.	Home Affairs	Introduced on the 26 th July, 2019.

1	2	3	4	5
92.	The Central Himalayan States Development Council Bill, 2019	Shri Tirath Singh Rawat, M.P.	Environment, Forest and Climate Change	Introduced on the 26 th July, 2019.
93.	The Compulsory Teaching of Yoga in Educational Institutions Bill, 2019	Shri Tirath Singh Rawat, M.P.	Education	Introduced on the 26 th July, 2019.
94.	The Special Infrastructure Development in Economically Backward Regions Bill, 2019	Shrimati Rama Devi, M.P.	Planning	Introduced on the 26 th July, 2019.
95.	The Prevention of Bribery in Private Sector Bill, 2019	Shrimati Rama Devi, M.P.	Home Affairs	Introduced on the 26 th July, 2019.
96.	The Provision of Uninterrupted Power Supply to Industries in Backward Areas Bill, 2019	Shrimati Rama Devi, M.P.	Power	Introduced on the 26 th July, 2019.
97.	The Fake News (Prohibition) Bill, 2019	Shrimati Rama Devi, M.P.	Information and Broadcasting	Introduced on the 26 th July, 2019.
98.	The Ban on Single-Use Plastic Bill, 2019	Dr. Shrikant Eknath Shinde, M.P.	Environment, Forest and Climate Change	Introduced on the 26 th July, 2019.
99.	The Prevention of Violence Against Doctors, Medical Professionals and Medical Institutions Bill, 2019	Dr. Shrikant Eknath Shinde, M.P.	Health and Family Welfare	Introduced on the 26 th July, 2019.
100.	The Constitution (Amendment) Bill, 2019 (<u>Insertion of new article 47A</u>)	Dr. Shrikant Eknath Shinde, M.P.	Health and Family Welfare	Introduced on the 26 th July, 2019.

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101.	The Free and Compulsory Pre-Marital Genetic Testing Bill, 2019	Dr. Shrikant Eknath Shinde, M.P.	Health and Family Welfare	Introduced on the 26 th July, 2019.
102.	The Integrated Child Development Services (Regularisation) Bill, 2019	Shri Vishnu Dayal Ram, M.P	Women and Child Development	Introduced on the 26 th July, 2019.
103.	The Motor Vehicles (Amendment) Bill, 2019 (<u>Insertion of new section 207A</u>)	Shri Vinod Kumar Sonkar, M.P.	Road Transport and Highways	Introduced on the 26 th July, 2019.
104.	The Constitution (Amendment) Bill, 2019 (<u>Amendment of the Seventh Schedule</u>)	Shri Vinod Kumar Sonkar, M.P.	Jal Shakti	Introduced on the 26 th July, 2019.
105.	The Personal Data and Information Privacy Code Bill, 2019.	Dr. D. Ravikumar, M.P.	Electronics and Information Technology	Introduced on the 26 th July, 2019.

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106.	The Essential Commodities (Amendment) Bill, 2019 (<u>Amendment of sections 3 and 7</u>)	Dr. Sanjay Jaiswal, M.P.	Consumer Affairs, Food and Public Distribution	Introduced on the 22 nd November, 2019.
107.	The Medical Termination of Pregnancy (Amendment) Bill, 2019 (<u>Amendment of section 3, etc.</u>).	Dr. Sanjay Jaiswal, M.P.	Health and Family Welfare	Introduced on the 22 nd November, 2019.
108.	The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Bill, 2019 (<u>Substitution of new section for section 4, etc.</u>).	Dr. Sanjay Jaiswal, M.P.	Health and Family Welfare	Introduced on the 22 nd November, 2019.
109.	The Anganwadi Workers (Regularisation of Service and Welfare) Bill, 2019	Shri N.K. Premachandran, M.P.	Women and Child Development	Introduced on the 22 nd November, 2019.
110.	The Drugs and Cosmetics (Amendment) Bill, 2019 (<u>Amendment of section 3, etc.</u>).	Shri N.K. Premachandran, M.P.	Health and Family Welfare	Introduced on the 22 nd November, 2019.
111.	The Mandatory Basic Facilities For Neglected Senior Citizens, Widows and Orphans Bill, 2019	Shri Sudhakar Tukaram Shrangare, M.P.	Social Justice and Empowerment	Introduced on the 22 nd November, 2019.
112.	The Education Loan to Students belonging to Economically Weaker Section Bill, 2019	Shri Sudhakar Tukaram Shrangare, M.P.	Finance	Introduced on the 22 nd November, 2019.

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113.	The Girl Child and Adolescent Girls (Welfare) Bill, 2019	Shri Sudhakar Tukaram Shrangare, M.P.	Women and Child Development	Introduced on the 22 nd November, 2019.
114.	The Special Financial Assistance to the State of West Bengal Bill, 2019	Prof. Saugata Roy, M.P.	Finance	Introduced on the 22 nd November, 2019.
115.	The Tea Garden Workers (Timely Payment of Dues) Bill, 2019	Prof. Saugata Roy, M.P.	Labour and Employment	Introduced on the 22 nd November, 2019.
116.	The Right to Play Sports Bill, 2019	Dr. Kirit Premjibhai Solanki, M.P.	Youth Affairs and Sports	Introduced on the 22 nd November, 2019.
117.	The Prohibition of Indecent Advertisements Bill, 2019	Dr. Kirit Premjibhai Solanki, M.P.	Information and Broadcasting	Introduced on the 22 nd November, 2019.
118.	The National Food Security (Amendment) Bill, 2019 (<u>Amendment of section 2, etc.</u>)	Dr. Kirit Premjibhai Solanki, M.P.	Consumer Affairs, Food and Public Distribution	Introduced on the 22 nd November, 2019.
119.	The Representation of the People (Amendment) Bill, 2019 (<u>Amendment of section 62</u>)	Shri Feroze Varun Gandhi, M.P.	Law and Justice	Introduced on the 22 nd November, 2019.
120.	The Constitution (Amendment) Bill, 2019 (<u>Amendment of article 10.</u>)	Shri Gopal Chinayya Shetty, M.P.	Home Affairs	Introduced on the 22 nd November, 2019.

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121.	The Representation of the People (Amendment) Bill, 2019. <u>(Insertion of new section 16A)</u>	Shri Gopal Chinayya Shetty, M.P.	Law and Justice	Introduced on the 22 nd November, 2019.
122.	The Constitution (Amendment) Bill, 2019 <u>(Insertion of new article 21B)</u>	Shri Gopal Chinayya Shetty, M.P.	Home Affairs	Introduced on the 22 nd November, 2019.
123.	The Constitution (Amendment) Bill, 2019 <u>(Amendment of article 15, etc.)</u> .	Dr. Satya Pal Singh, M.P.	Home Affairs	Introduced on the 22 nd November, 2019.
124.	The Compulsory Teaching of Vedic Education in Educational Institutions Bill, 2019	Dr. Satya Pal Singh, M.P.	Education	Introduced on the 22 nd November, 2019.
125.	The Opium Growers (Welfare) Bill, 2019	Shri C.P. Joshi, M.P.	Finance	Introduced on the 22 nd November, 2019.

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126.	The Special Financial Assistance for Ancient Monuments and Archaeological Sites and Remains in State of Rajasthan Bill, 2019	Shri C.P. Joshi, M.P.	Finance	Introduced on the 22 nd November, 2019.
127.	The Religious Conversion (Prohibition) Bill, 2019.	Shri Bhartruhari Mahtab, M.P.	Home Affairs	Introduced on the 3 rd December 2021.
128.	The Constitution (Amendment) Bill, 2019 (<u>Insertion of new article 14A, etc.</u>).	Shri Bhartruhari Mahtab, M.P.	Law and Justice	Introduced on the 3 rd December 2021.
129.	The Special Financial Assistance to the State of West Bengal Bill, 2019.	Shri Adhir Ranjan Chowdhury, M.P.	Finance	Introduced on the 3 rd December 2021.
130.	The Ambulance Drivers and Helpers (Welfare) Bill, 2021.	Shri M.K. Raghavan, M.P.	Social Justice and Empowerment	Introduced on the 3 rd December 2021.
131.	The Representation of the People (Amendment) Bill, 2021 (<u>Substitution of new section for section 61</u>).	Shri M.K. Raghavan, M.P.	Law and Justice	Introduced on the 3 rd December 2021.
132.	The House of the People (Administration) Bill, 2019.	Shri N.K. Premachandran, M.P.	Parliamentary Affairs	Introduced on the 3 rd December 2021.
133.	The ASHA Workers (Regularisation of Service and Other Benefits) Bill, 2020.	Shri N.K. Premachandran, M.P.	Health and Family Welfare	Introduced on the 3 rd December 2021.
134.	The Citizenship (Amendment) Bill, 2020 (Amendment of section 2, etc.).	Shri N.K. Premachandran, M.P.	Home Affairs	Introduced on the 3 rd December 2021.

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135.	The Right to Disconnect Bill, 2019.	Shrimati Supriya Sule, M.P.	Labour and Employment	Introduced on the 3 rd December 2021.
136.	The Pre-Legislative Consultation Bill, 2019.	Shrimati Supriya Sule, M.P.	Law and Justice	Introduced on the 3 rd December 2021.
137.	The Whistleblowers in Private Sector (Protection) Bill, 2020.	Shrimati Supriya Sule, M.P.	Corporate Affairs	Introduced on the 3 rd December 2021.
138.	The Complete Prohibition of Light Fishing and Protection of Development of Traditional Fishing Technique in Coastal Areas Bill, 2019.	Shri Vinayak Raut, M.P.	Fisheries, Animal Husbandry and Dairying	Introduced on the 3 rd December 2021.
139.	The Horticulture Crops, Fresh Water Crops and Saline Water Crops in Coastal Areas (Minimum Support Price) Bill, 2020.	Shri Vinayak Raut, M.P.	Agriculture and Farmers Welfare	Introduced on the 3 rd December 2021.
140.	The Spices (Remunerative Support Price) Bill, 2019.	Adv. Dean Kuriakose, M.P.	Commerce and Industry	Introduced on the 3 rd December 2021.
141.	The Prevention of Torture and Atrocities (By Public Servants) Bill, 2019.	Adv. Dean Kuriakose , M.P.	Home Affairs	Introduced on the 3 rd December 2021.
142.	The Payment of Compensation to Victims of Wildlife Encounters Bill, 2021.	Adv. Dean Kuriakose, M.P.	Environment, Forest and Climate Change	Introduced on the 3 rd December 2021.
143.	The Intelligence Service (Powers and Regulation) Bill, 2019.	Shri Manish Tewari, M.P.	Home Affairs	Introduced on the 3 rd December 2021.
144.	The Constitution (Amendment) Bill, 2019 (<u>Amendment of the Tenth Schedule</u>).	Shri Manish Tewari, M.P.	Law and Justice	Introduced on the 3 rd December 2021.

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145.	The Constitution (Amendment) Bill, 2021 (<u>Amendment of article 80, etc.</u>).	Shri Manish Tewari, M.P.	Home Affairs	Introduced on the 3 rd December 2021.
146.	The Protection from Lynching Bill, 2020.	Dr. Shashi Tharoor, M.P.	Home Affairs	Introduced on the 3 rd December 2021.
147.	The Establishment of Permanent Benches of High Courts at State Capitals Bill, 2019.	Dr. Shashi Tharoor, M.P.	Law and Justice	Introduced on the 3 rd December 2021.
148.	The Data Privacy and Protection Bill, 2019.	Dr. Shashi Tharoor, M.P.	Electronics and Information Technology	Introduced on the 3 rd December 2021.
149.	The Constitution (Amendment) Bill, 2019 (<u>Insertion of new article 26A</u>).	Shri Gaurav Gogoi, M.P.	Home Affairs	Introduced on the 3 rd December 2021.
150.	The Air (Prevention and Control of Pollution) Amendment Bill, 2019 (<u>Amendment of section 5, etc.</u>).	Shri Gaurav Gogoi, M.P.	Environment, Forest and Climate Change	Introduced on the 3 rd December 2021.
151.	The Central Universities (Amendment) Bill, 2019 (<u>Insertion of new section 3E, etc.</u>).	Dr. Sujay Radhakrishna Vikhe Patil, M.P.	Education	Introduced on the 3 rd December 2021.
152.	The Compulsory Rainwater Harvesting in Government Establishments and Schools Bill, 2019.	Dr. Sujay Radhakrishna Vikhe Patil, M.P.	Jal Shakti	Introduced on the 3 rd December 2021.
153.	The Constitution (Amendment) Bill, 2019 (<u>Insertion of new article 21B</u>).	Dr. Sujay Radhakrishna Vikhe Patil, M.P.	Health and Family Welfare	Introduced on the 3 rd December 2021.
154.	The Constitution (Amendment) Bill, 2020 (<u>Amendment of article 39A</u>).	Shri Hibi Eden, M.P.	Finance	Introduced on the 3 rd December 2021.

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155.	The Supreme Court of India (Establishment of Circuit Benches at Ernakulam, Mumbai and Kolkata) Bill, 2020.	Shri Hibi Eden, M.P.	Law and Justice	Introduced on the 3 rd December 2021.
156.	The Wild Life (Protection) Amendment Bill, 2019 (<u>Amendment of sections 2 and 9</u>).	Shri Dhairyasheel Sambhajirao Mane, M.P.	Environment, Forest and Climate Change	Introduced on the 3 rd December 2021.
157.	The Cotton Growers (Welfare) Bill, 2019.	Shri Dhairyasheel Sambhajirao Mane, M.P.	Agriculture and Farmers Welfare	Introduced on the 3 rd December 2021.
158.	The Constitution (Amendment) Bill, 2019 (<u>Amendment of the Seventh Schedule</u>).	Shri Dhairyasheel Sambhajirao Mane, M.P.	Home Affairs	Introduced on the 3 rd December 2021.
159.	The Working Women (Basic Facilities and Welfare) Bill, 2019.	Dr. T. Sumathy(A) Thamizhachi Thangapandian, M.P.	Labour and Employment	Introduced on the 3 rd December 2021.
160.	The Financial Assistance to State Governments for Development of Slums and Jhuggi-Jhopri Areas Bill, 2019.	Dr. T. Sumathy(A) Thamizhachi Thangapandian, M.P.	Housing and Urban Affairs	Introduced on the 3 rd December 2021.
161.	The Artists Welfare Bill, 2019.	Dr. T. Sumathy(A) Thamizhachi Thangapandian, M.P.	Information and Broadcasting	Introduced on the 3 rd December 2021.
162.	The Orphan and Street Children (Welfare) Bill, 2020.	Shrimati Vanga Geetha Viswanath, M.P.	Women and Child Development	Introduced on the 3 rd December 2021.

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163.	The Constitution (Amendment) Bill, 2019 (<u>Amendment of article 72</u>).	Shri Krupal Tumane, M.P.	Home Affairs	Introduced on the 3 rd December 2021.
164.	The Uniform Civil Code Bill, 2019.	Shri Krupal Tumane, M.P.	Home Affairs	Introduced on the 3 rd December 2021.
165.	The Compulsory Voting Bill, 2019	Shri Krupal Tumane, M.P.	Law and Justice	Introduced on the 3 rd December 2021.
166.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2020 (<u>Amendment of section 2, etc.</u>).	Shri E.T. Mohammed Basheer, M.P.	Finance	Introduced on the 3 rd December 2021.
167.	The Constitution (Amendment) Bill, 2019 (<u>Insertion of new article 300B</u>).	Shri Gopal Chinayya Shetty, M.P.	Housing and Urban Affairs	Introduced on the 3 rd December 2021.
168.	The Prevention of Insults to National Honour (Amendment) Bill, 2020 (<u>Amendment of section 2</u>).	Shri Gopal Chinayya Shetty, M.P.	Home Affairs	Introduced on the 3 rd December 2021.
169.	The Constitution (Amendment) Bill, 2020 (<u>Amendment of article 312</u>).	Shri Gopal Chinayya Shetty, M.P.	Law and Justice	Introduced on the 3 rd December 2021.
170.	The Indian Easements (Amendment) Bill, 2019 (<u>Amendment of section 15, etc.</u>).	Shri Lavu Sri Krishna Devarayalu, M.P.	Jal Shakti	Introduced on the 3 rd December 2021.
171.	The Representation of the People (Amendment) Bill, 2019 (<u>Insertion of new section 127B</u>).	Shri Lavu Sri Krishna Devarayalu, M.P.	Law and Justice	Introduced on the 3 rd December 2021.
172.	The Antiquities and Art Treasures (Amendment) Bill, 2019 (<u>Amendment of section 2, etc.</u>).	Shri Lavu Sri Krishna Devarayalu, M.P.	Culture	Introduced on the 3 rd December 2021.

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173.	The Constitution (Amendment) Bill, 2020 (<u>Insertion of new article 14A</u>).	Shri Anto Antony, M.P.	Law and Justice	Introduced on the 3 rd December 2021.
174.	The Rights of Persons with Disabilities (Amendment) Bill, 2020 (<u>Insertion of new section 18A</u>).	Shri Anto Antony, M.P.	Social Justice and Empowerment	Introduced on the 3 rd December 2021.
175.	The Mental Healthcare (Amendment) Bill, 2019 (<u>Amendment of section 2, etc.</u>)	Shri Rajiv Pratap Rudy, M.P.	Health and Family Welfare	Introduced on the 3 rd December 2021.
176.	The Wild Life (Protection) Amendment Bill, 2019 (<u>Insertion of new sections 28A, 28B, 28C, 28D and 28E</u>).	Shri Rajiv Pratap Rudy, M.P.	Environment, Forest and Climate Change	Introduced on the 3 rd December 2021.
177.	The Constitution (Amendment) Bill, 2019 (Amendment of the Seventh and Twelfth Schedule).	Shri Rajiv Pratap Rudy, M.P.	Jal Shakti	Introduced on the 3 rd December 2021.
178.	The National Commission for Female Farmers Bill, 2019.	Shri Shrirang Appa Barne, M.P.	Agriculture and Farmers Welfare	Introduced on the 3 rd December 2021.
179.	The Employment Agencies (Regulation) Bill, 2019.	Shri Shrirang Appa Barne, M.P.	Labour and Employment	Introduced on the 3 rd December 2021.
180.	The National Sports Development Commission Bill, 2019.	Shri Shrirang Appa Barne, M.P.	Youth Affairs and Sports	Introduced on the 3 rd December 2021.

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181.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019 (<u>Amendment of the Schedule</u>).	Shri Saptagiri Sankar Ulaka, M.P.	Tribal Affairs	Introduced on the 3 rd December 2021.
182.	The Special Financial Assistance to the KBK-K Region of the State of Odisha Bill, 2020.	Shri Saptagiri Sankar Ulaka, M.P.	Finance	Introduced on the 3 rd December 2021.
183.	The Promotion of One Tree Per Child Norm Bill, 2020.	Shri T.N. Prathapan, M.P.	Environment, Forest and Climate Change	Introduced on the 3 rd December 2021.
184.	The Right to Menstrual Hygiene and Paid Leave Bill, 2019.	Ms. S. Jothimani, M.P.	Labour and Employment	Introduced on the 3 rd December 2021.
185.	The Paternity Benefit Bill, 2019.	Ms. S. Jothimani, M.P.	Labour and Employment	Introduced on the 3 rd December 2021.
186.	The Constitution (Amendment) Bill, 2020 (<u>Amendment of article 326</u>).	Dr. T.R. Paarivendhar, M.P.	Law and Justice	Introduced on the 3 rd December 2021.
187.	The Parliamentary Constituency (Lok Sabha) Development Fund Bill, 2020.	Dr. T.R. Paarivendhar, M.P.	Statistics and Programme Implementation	Introduced on the 3 rd December 2021.
188.	The Wildlife Corridors Bill, 2019.	Shri Rahul Shewale, M.P.	Environment, Forest and Climate Change	Introduced on the 3 rd December 2021.
189.	The Food Safety and Standards (Amendment) Bill, 2019 (<u>Amendment of section 19</u>).	Shri Rahul Shewale, M.P.	Health and Family Welfare	Introduced on the 3 rd December 2021.
190.	The Human Trafficking (Prevention) Bill, 2019.	Shri Rahul Shewale, M.P.	Women and Child Development	Introduced on the 3 rd December 2021.

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191.	The Prohibition of Child Marriage (Amendment) Bill, 2019 (<u>Amendment of section 2, etc.</u>).	Dr. Sanjay Jaiswal, M.P.	Women and Child Development	Introduced on the 3 rd December 2021.
192.	The Consumer Protection (Amendment) Bill, 2019 (<u>Amendment of section 2</u>).	Dr. Sanjay Jaiswal, M.P.	Consumer Affairs, Food and Public Distribution Education	Introduced on the 3 rd December 2021.
193.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2020(<u>Amendment of section 12</u>).	Dr. Sanjay Jaiswal, M.P.		Introduced on the 3 rd December 2021.
194.	The Constitution (Amendment) Bill, 2019(<u>Amendment of article 16</u>).	Shri P.P. Chaudhary, M.P.	Social Justice and Empowerment	Introduced on the 3 rd December 2021.
195.	The Constitution (Amendment) Bill, 2019 (<u>Amendment of article 12</u>).	Shri P.P. Chaudhary, M.P.	Panchayati Raj	Introduced on the 3 rd December 2021.
196.	The Constitution (Amendment) Bill, 2019 (<u>Amendment of the Seventh Schedule</u>).	Shri P.P. Chaudhary, M.P.	Panchayati Raj	Introduced on the 3 rd December 2021.
197.	The Dual Time Zones Bill, 2020.	Shri Pradyut Bordoloi, M.P.	Science and Technology	Introduced on the 3 rd December 2021.
198.	The Protection of Plants Varieties and Farmers' Rights (Amendment) Bill, 2021 (<u>Insertion of new section 39A</u>).	Shri Thomas Chazhikadan, M.P.	Agriculture and Farmers Welfare	Introduced on the 3 rd December 2021.
199.	The National Tourism (Sustainable Development and Promotion) Bill, 2019.	Shri Sunil Kumar Singh, M.P.	Tourism	Introduced on the 3 rd December 2021.
200.	The Establishment of Schools upto Senior Secondary Level Bill, 2019.	Shri Sunil Kumar Singh, M.P.	Education	Introduced on the 3 rd December 2021.

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201.	The Prevention of Begging Bill, 2019.	Shri Sunil Kumar Singh, M.P.	Social Justice and Women Empowerment	Introduced on the 3 rd December 2021.
202.	The Compulsory Water Conservation and Reclamation Bill, 2019.	Shri Ritesh Pandey, M.P.	Jal Shakti	Introduced on the 3 rd December 2021.
203.	The National Renewable Energy Credit Support Bill, 2021.	Shri Ritesh Pandey, M.P.	New and Renewable Energy	Introduced on the 3 rd December 2021.
204.	The Financial Assistance to Unemployed Post-Graduates Bill, 2019.	Shri Ramesh Bidhuri, M.P.	Education	Introduced on the 3 rd December 2021.
205.	The Compulsory Teaching of Bhagavad Gita as a Moral Education Text Book in Educational Institutions Bill, 2019.	Shri Ramesh Bidhuri, M.P.	Education	Introduced on the 3 rd December 2021.
206.	The National Commission for Welfare of Farmers Bill, 2019.	Shri Shyam Singh Yadav, M.P.	Agriculture and Farmer Welfares	Introduced on the 3 rd December 2021.
207.	The Holy City of Deoghar (Preservation of Cultural Heritage) Bill, 2019.	Dr. Nishikant Dubey, M.P.	Culture	Introduced on the 3 rd December 2021.
208.	The Protection of Farmers Families Bill, 2019.	Dr. Nishikant Dubey, M.P.	Agriculture and Farmers Welfare	Introduced on the 3 rd December 2021.
209.	The Youth (Development and Welfare) Bill, 2019.	Dr. Nishikant Dubey, M.P.	Youth Affairs and Sports	Introduced on the 3 rd December 2021.

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210.	The Constitution (Amendment) Bill, 2019 (<u>Amendment of the Eighth Schedule</u>).	Shri Kunwar Pushpendra Singh Chandel, M.P.	Home Affairs	Introduced on the 3 rd December 2021.
211.	The Special Infrastructure Development in Economically Backward Regions Bill, 2019.	Shri Kunwar Pushpendra Singh Chandel, M.P.	Planning	Introduced on the 3 rd December 2021.
212.	The High Court at Allahabad (Establishment of a Permanent Bench at Mahoba) Bill, 2019.	Shri Kunwar Pushpendra Singh Chandel, M.P.	Law and Justice	Introduced on the 3 rd December 2021.
213.	The Promotion of Sanskrit Language Bill, 2019.	Shri Rajendra Agrawal, M.P.	Education	Introduced on the 3 rd December 2021.
214.	The Constitution (Amendment) Bill, 2019 (<u>Insertion of new article 123A</u>).	Shri Rajendra Agrawal, M.P.	Law and Justice	Introduced on the 3 rd December 2021.
215.	The National Pilgrimage Fund Bill, 2019.	Shri Rajendra Agrawal, M.P.	Tourism	Introduced on the 3 rd December 2021.
216.	The Constitution (Amendment) Bill, 2021 (<u>Substitution of new article for article 129, etc.</u>).	Dr. D. Ravikumar, M.P.	Law and Justice	Introduced on the 3 rd December 2021.
217.	The Representation of the People (Amendment) Bill, 2021 (<u>Amendment of section 62</u>).	Dr. D. Ravikumar, M.P.	Law and Justice	Introduced on the 3 rd December 2021.

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218.	The Constitution (Amendment) Bill, 2020 (<u>Amendment of article 124, etc.</u>).	Dr. Thol Thirumaa Valavan, M.P.	Law and Justice	Introduced on the 3 rd December 2021.
219.	The Fifth Schedule to the Constitution (Amendment) Bill, 2020.	Dr. Thol Thirumaa Valavan, M.P.	Tribal Affairs	Introduced on the 3 rd December 2021.
220.	The Constitution (Amendment) Bill, 2021 (<u>Amendment of article 55, etc.</u>).	Dr. Thol Thirumaa Valavan, M.P.	Law and Justice	Introduced on the 3 rd December 2021.
221.	The Constitution (Amendment) Bill, 2019 (<u>Insertion of new article 47A, etc.</u>).	Dr. M.K. Vishnu Prasad, M.P.	Jal Shakti	Introduced on the 3 rd December 2021.
222.	The Supreme Court of India (Establishment of a Permanent Bench at Chennai) Bill, 2020.	Dr. M.K. Vishnu Prasad, M.P.	Law and Justice	Introduced on the 3 rd December 2021.
223.	The Constitution (Amendment) Bill, 2019 (<u>Insertion of New Article 21B</u>).	Shri Janardan Singh 'Sigriwal', M.P.	Housing and Urban Affairs	Introduced on the 3 rd December 2021.
224.	The Overseas Workers (Management And Welfare) Bill, 2019	Shri Janardan Singh 'Sigriwal', M.P.	External Affairs	Introduced on the 3 rd December 2021.
225.	The Rural Labour Welfare Fund Bill, 2019	Shri Janardan Singh 'Sigriwal', M.P.	Labour and Employment	Introduced on the 3 rd December 2021.
226.	The Population Control Bill, 2019	Shri Vishnu Dayal Ram, M.P.	Health and Family Welfare	Introduced on the 3 rd December 2021.
227.	The Prohibition of Child Marriage (Amendment) Bill, 2019 (<u>Amendment of section 2</u>)	Shri Vishnu Dayal Ram, M.P.	Women and Child Development	Introduced on the 3 rd December 2021.
228.	The Constitution (Amendment) Bill, 2019 (<u>Amendment of the Seventh Schedule</u>)	Shri Vishnu Dayal Ram, M.P.	Agriculture and Farmers Welfare	Introduced on the 3 rd December 2021.

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229.	The National Commission for Female Farmers Bill, 2019	Shrimati Rama Devi, M.P.	Agriculture and Farmers Welfare	Introduced on the 3 rd December 2021.
230.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2019 (Amendment of Schedule 1)	Shrimati Rama Devi, M.P.	Rural Development	Introduced on the 3 rd December 2021.
231.	The Population (Stabilization and Planning) Bill, 2019	Shri Sushil Kumar Singh, M.P.	Health and Family Welfare	Introduced on the 3 rd December 2021.
232.	The Compulsory Sports and Physical Education and Infrastructure Development in Schools of Andaman and Nicobar Islands Bill, 2019	Shri Kuldeep Rai Sharma, M.P.	Education	Introduced on the 3 rd December 2021.
233.	The Constitution (Amendment) Bill, 2019 (<u>Insertion of new article 239C</u>)	Shri Kuldeep Rai Sharma, M.P.	Home Affairs	Introduced on the 3 rd December 2021.
234.	The Reservation of Posts in Government Establishments of Andaman and Nicobar Islands Bill, 2019	Shri Kuldeep Rai Sharma, M.P.	Home Affairs	Introduced on the 3 rd December 2021.
235.	The Special Drinking Water and Irrigation Development Fund (For Dark Zone Areas) Bill, 2019	Shri Devji M. Patel, M.P.	Jal Shakti	Introduced on the 3 rd December 2021.
236.	The Anganwadi Workers (Regularisation of Service and Welfare) Bill, 2020	Shri Unmesh Bhaiyyasaheb Patil, M.P.	Women and Child Development	Introduced on the 3 rd December 2021.
237.	The Food Safety and Standards (Amendment) Bill, 2019 (<u>Amendment of section 50, etc.</u>)	Shri Parvesh Sahib Singh, M.P.	Health and Family Welfare	Introduced on the 3 rd December 2021.
238.	The Disqualification of Persons of Foreign Origin Bill, 2019	Shri Parvesh Sahib Singh, M.P.	Home Affairs	Introduced on the 3 rd December 2021.

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239.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2019 (<u>Amendment of section 22, etc.</u>)	Shri Unmesh Bhaiyyasaheb Patil, M.P.	Rural Development	Introduced on the 3 rd December 2021.
240.	The Delhi Prevention of Sealing Bill, 2019	Shri Parvesh Sahib Singh, M.P.	Housing and Urban Affairs	Introduced on the 3 rd December 2021.
241.	The Flood and Drought Control Bill, 2019	Dr. Alok Kumar Suman, M.P.	Jal Shakti	Introduced on the 3 rd December 2021.
242.	The Representation of the People (Amendment) Bill, 2019 (<u>Amendment of section 62</u>)	Shri Sushil Kumar Singh, M.P.	Law and Justice	Introduced on the 3 rd December 2021.
243.	The Constitution (Amendment) Bill, 2020(<u>Amendment of article 21A</u>)	Shri Sushil Kumar Singh, M.P.	Education	Introduced on the 3 rd December 2021.
244.	The Doubtful Voters in the State of Assam (Special Provisions) Bill, 2020	Shri Abdul Khaleque, M.P.	Law and Justice	Introduced on the 3 rd December 2021.
245.	The Employment Bill, 2020	Dr. Alok Kumar Suman, M.P.	Labour and Employment	Introduced on the 3 rd December 2021.
246.	The Population Regulation Bill, 2020	Dr. Alok Kumar Suman, M.P.	Health and Family Welfare	Introduced on the 3 rd December 2021.
247.	The Labour (Welfare and Rehabilitation) Bill, 2020	Shri Shyam Singh Yadav, M.P.	Labour and Employment	Introduced on the 3 rd December 2021.
248.	The Constitution (Amendment) Bill, 2020 (<u>Amendment of articles 15 and 16</u>)	Shri Shyam Singh Yadav, M.P.	Social Justice and Empowerment	Introduced on the 3 rd December 2021.

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249.	The Reservation for the Scheduled Castes, the Scheduled Tribes and the Other Backward Classes in Private Sector Bill, 2020	Shri Ganesh Singh, M.P.	Social Justice and Empowerment	Introduced on the 3 rd December 2021.
250.	The Reservation for the Other Backward Classes the Scheduled Castes and the Scheduled Tribes in Admission in Private Educational Institutions Bill, 2020	Shri Ganesh Singh, M.P.	Education	Introduced on the 3 rd December 2021.
251.	The Constitution (Amendment) Bill, 2020 (<u>Substitution of new article for article 120.</u>)	Shri A. Ganeshamurthi, M.P.	Parliamentary Affairs	Introduced on the 3 rd December 2021.
252.	The Unemployed Youth (Allowance and Employment Opportunities) Bill, 2019	Shri Unmesh Bhaiyyasaheb Patil, M.P.	Labour and Employment	Introduced on the 3 rd December 2021.
253.	The Prohibition of Child Marriage (Amendment) Bill, 2020 (<u>Amendment of section 2</u>)	Shri Karti P. Chidambaram, M.P.	Women and Child Development	Introduced on the 3 rd December 2021.
254.	The Rural Labour (Welfare) Bill, 2020	Dr. Ramapati Ram Tripathi, M.P.	Rural Development	Introduced on the 3 rd December 2021.
255.	The National Waste Management Council Bill, 2020	Dr. Ramapati Ram Tripathi, M.P.	Environment, Forest and Climate Change	Introduced on the 3 rd December 2021.
256.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2020 (<u>Amendment of Schedule 1.</u>)	Shri Ganesh Singh, M.P.	Rural Development	Introduced on the 3 rd December 2021.
257.	The Compulsory Installation of Solar Plants Bill, 2021	Dr. Mohammad Jawed, M.P.	New and Renewable Energy	Introduced on the 3 rd December 2021.

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258.	The Prevention of Cruelty to Animals (Amendment) Bill, 2021 (<u>Amendment of section 11</u>)	Dr. Mohammad Jawed, M.P.	Fisheries, Animal Husbandry and Dairying	Introduced on the 3 rd December 2021.
259.	The Rights of Persons with Disabilities(Amendment) Bill, 2021 (<u>Amendment of the Schedule</u>)	Dr. Mohammad Jawed, M.P.	Social Justice and Empowerment	Introduced on the 3 rd December 2021.
260.	The Protection of Children from Sexual Offences(Amendment) Bill, 2021 (<u>Amendment of section 11</u>)	Shri Anubhav Mohanty, M.P.	Women and Child Development	Introduced on the 3 rd December 2021.
261.	The Prevention of Cruelty to Animals (Amendment) Bill, 2021 (<u>Amendment of section 11</u>)	Shri Anubhav Mohanty, M.P.	Fisheries Animal Husbandry and Dairying	Introduced on the 3 rd December 2021.
262.	The Management and Control of Stubble Bill, 2021	Shri Bhola Singh, M.P.	Environment, Forest and Climate Change	Introduced on the 3 rd December 2021.
263.	The Population (Control and Management) Bill, 2021	Shri Bhola Singh, M.P.	Health and Family Welfare	Introduced on the 3 rd December 2021.
264.	The Climate Change (Net Zero Carbon) Bill, 2021	Shri Jayant Sinha, M.P.	Environment, Forest and Climate Change	Introduced on the 3 rd December 2021.
265.	The Institutes of Technology (Amendment) Bill, 2020 (<u>Insertion of new section 2A</u>)	Shri Jayant Sinha, M.P.	Education	Introduced on the 3 rd December 2021.

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266.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2019 (<u>Substitution of new section for section 11</u>)	Shri Jayant Sinha, M.P.	Education	Introduced on the 3 rd December 2021.
267.	The Payment of Cash Subsidy to Farmers and Agricultural Labourers Bill, 2019	Shri Kanumuru Raghu Rama Krishna Raju, M.P.	Agriculture and Farmers Welfare	Introduced on the 3 rd December 2021.
268.	The Indian Easements (Amendment) Bill, 2019 (<u>Amendment of section 7, etc.</u>)	Dr. Kirit Premjibhai Solanki, M.P.	Jal Shakti	Introduced on the 4 th February, 2022
269.	The Constitution (Amendment) Bill, 2021 (<u>Substitution of new article and sub-heading thereto for article 29</u>)	Shri Bhartruhari Mahtab, M.P.	Law and Justice	Introduced on the 4 th February, 2022
270.	The Prevention of Acid Attacks and Rehabilitation of Acid Attack Victims Bill, 2021	Shri Bhartruhari Mahtab, M.P.	Home Affairs	Introduced on the 4 th February, 2022
271.	The Constitution (Amendment) Bill, 2021 (Amendment of articles 84 and 173)	Shri Bhartruhari Mahtab, M.P.	Law and Justice	Introduced on the 4 th February, 2022
272.	The Gutka and Pan Masala (Prohibition) Bill, 2020	Dr. Kirit Premjibhai Solanki, M.P.	Health and Family Welfare	Introduced on the 4 th February, 2022
273.	The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2019	Shri Feroze Varun Gandhi, M.P.	Personnel, Public Grievances and Pensions	Introduced on the 4 th February, 2022
274.	The Online Platform Delivery Personnel (Protection) Bill, 2020	Dr. Kirit Premjibhai Solanki, M.P.	Labour and Employment	Introduced on the 4 th February, 2022

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275.	The Judicious Use of Tax Revenue (For Government Advertisements) Bill, 2020	Shrimati Supriya Sule, M.P.	Information and Broadcasting	Introduced on the 4 th February, 2022
276.	The Women (Development and Welfare) Authority Bill, 2021	Shrimati Rama Devi, M.P.	Women and Child Development	Introduced on the 4 th February, 2022
277.	The Women's (Reservation in Workplace) Bill, 2021	Shrimati Rama Devi, M.P.	Women and Child Development	Introduced on the 4 th February, 2022
278.	The Protection of Women from Domestic Violence (Amendment) Bill, 2021 (<u>Amendment of sections 5 and 9</u>)	Shrimati Rama Devi, M.P.	Women and Child Development	Introduced on the 4 th February, 2022
279.	The Destitute and Neglected Women (Welfare) Bill, 2019	Shri Benny Behanan, M.P.	Women and Child Development	Introduced on the 4 th February, 2022
280.	The Persons Living in Coastal Zone (Rehabilitation and Welfare) Bill, 2019	Shri Benny Behanan, M.P.	Environment, Forest and Climate Change	Introduced on the 4 th February, 2022
281.	The Establishment of Special Schools for Mentally Retarded Children Bill, 2019	Shri Manoj Kotak, M.P.	Social Justice and Empowerment	Introduced on the 4 th February, 2022
282.	The Information Technology (Amendment) Bill, 2019 (Insertion of new section 66CA)	Shri Kodikunnil Suresh, M.P.	Electronic and Information Technology	Introduced on the 4 th February, 2022
283.	The Constitution (Amendment) Bill, 2020 (Amendment of article 16)	Shri Kodikunnil Suresh, M.P.	Social Justice and Empowerment	Introduced on the 4 th February, 2022

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284.	The Information Technology (Amendment) Bill, 2020 (<u>Amendment of section 7</u>)	Shri Kodikunnil Suresh, M.P.	Electronics and Information Technology	Introduced on the 4 th February, 2022
285.	The National Board for Creation of Small States Bill, 2021	Shri Kunwar Pushpendra Singh Chandel, M.P.	Home Affairs	Introduced on the 4 th February, 2022
286.	The Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 2019 (Amendment of section 2)	Shri K. Navaskani, M.P.	Information and Broadcasting	Introduced on the 4 th February, 2022
287.	The Commission for the Formation of the State of Vidarbha Bill, 2020	Shri Ramdas Tadas, M.P.	Home Affairs	Introduced on the 4 th February, 2022
288.	The Right of Persons with Disabilities (Amendment) Bill, 2020 (Amendment of section 2, etc.)	Dr. Nishikant Dubey, M.P.	Social Justice and Empowerment	Introduced on the 4 th February, 2022
289.	The Population Control Bill, 2021	Dr. Nishikant Dubey, M.P.	Health and Family Welfare	Introduced on the 4 th February, 2022
290.	The Single Use plastic (Regulation) Bill, 2020	Dr. Nishikant Dubey, M.P.	Environment, Forest and Climate Change	Introduced on the 4 th February, 2022
291.	The Compulsory Yoga and Sports Education in Schools Bill, 2021	Dr. Alok Kumar Suman, M.P.	Education	Introduced on the 4 th February, 2022
292.	The Compulsory Donation of Surplus Food Bill, 2020	Shri Feroze Varun Gandhi, M.P.	Consumer Affairs	Introduced on the 4 th February, 2022

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293.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2020 (<u>Insertion of new section 6A</u>)	Shri Nihal Chand, M.P.	Education	Introduced on the 4 th February, 2022
294.	The Welfare of Families of Defence Personnel Bill, 2020	Shri Manoj Kotak, M.P.	Defence	Introduced on the 4 th February, 2022
295.	The Secularism and Communal Harmony (Preservation) Bill, 2020	Prof. Sougata Ray, M.P.	Law and Justice	Introduced on the 4 th February, 2022
296.	The Asylum Bill, 2021	Dr. Shashi Tharoor, M.P.	Home Affairs	Introduced on the 4 th February, 2022
297.	The Pre-School Regulatory Authority Bill, 2020	Shri Manoj Kotak, M.P.	Education	Introduced on the 4 th February, 2022
298.	The Special Financial Assistance to the Korapur, Balangir and Kalahandi Region of the State of Odisha Bill, 2020	Shrimati Sangeeta Kumari Singh Deo, M.P.	Finance	Introduced on the 4 th February, 2022
299.	The National Crop Insurance Commission Bill, 2020	Shri Nihal Chand, M.P.	Agriculture and Farmers Welfare	Introduced on the 4 th February, 2022
300.	The Reduction of Food Wastage and Redistribution of Excess Food Bill, 2020	Shri Syed Imtiaz Jaleel, M.P.	Consumer Affairs	Introduced on the 4 th February, 2022

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301.	The Other Backward Classes and Economically Weaker Sections (Census and Other Welfare Provisions) Bill, 2021	Shri Ganesh Singh, M.P.	Home Affairs	Introduced on the 4 th February, 2022
302.	The Other Backward Classes (Removal of Creamy Layer Criteria) Bill, 2021	Shri Ganesh Singh, M.P.	Social Justice and Empowerment	Introduced on the 4 th February, 2022
303.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2021 (<u>Amendment of Schedule I</u>)	Shri Nihal Chand, M.P.	Rural Development	Introduced on the 4 th February, 2022
304.	The Beggars (Employment, Skill Development and Rehabilitation) Bill, 2021	Dr. Alok Kumar Suman, M.P.	Social Justice and Empowerment	Introduced on the 4 th February, 2022
305.	The Right to Work Bill, 2021	Dr. Alok Kumar Suman, M.P.	Labour and Employment	Introduced on the 4 th February, 2022
306.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of the Preamble, etc.</u>)	Shri Gopal Chinayya Shetty, M.P.	Law and Justice	Introduced on the 4 th February, 2022
307.	The Bureau of Accountability Bill, 2022	Shri Gopal Chinayya Shetty, M.P.	Personnel, Public Grievances and Pensions	Introduced on the 4 th February, 2022

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308.	The Compulsory Teaching of Knowledge, Traditions and Practices of India in Educational Institutions Bill, 2021	Shri Parvesh Sahib Singh, M.P.	Education	Introduced on the 4 th February, 2022
309.	The Members of Parliament (Adoption of Sportspersons) Bill, 2022	Shri Parvesh Sahib Singh, M.P.	Youth Affairs and Sports	Introduced on the 4 th February, 2022
310.	The Compulsory Teaching of Financial Education Bill, 2022	Shri Parvesh Sahib Singh, M.P.	Education	Introduced on the 4 th February, 2022
311.	The Direct Cash Transfer (Financial Assistance to Poor Households) Bill, 2022	Shri N.K. Premachandran, M.P.	Finance	Introduced on the 4 th February, 2022
312.	The Andhra Pradesh Reorganisation (Amendment) Bill, 2021 (<u>Amendment of Thirteenth Schedule</u>)	Dr. Gaddam Ranjith Reddy, M.P.	Home Affairs	Introduced on the 4 th February, 2022
313.	The Scheduled Tribes (Reservation in Posts and Services and Filling up of Vacancies in a Time Bound Manner) Bill, 2021	Dr. Heena Vijaykumar Gavit, M.P.	Personnel Public Grievances and Pension	Introduced on the 4 th February, 2022
314.	The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2021	Dr. Heena Vijaykumar Gavit, M.P.	Housing and Urban Affairs	Introduced on the 4 th February, 2022
315.	The Code on Social Security (Amendment) Bill, 2021 (<u>Amendment of section 2, etc.</u>)	Dr. Heena Vijaykumar Gavit, M.P.	Labour and Employment	Introduced on the 4 th February, 2022
316.	The Constitution (Amendment) Bill, 2021 (<u>Amendment of article 243C</u>)	Shri Kunwar Danish Ali, M.P.	Panchayati Raj	Introduced on the 4 th February, 2022

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317.	The National Urban Employment Guarantee Bill, 2021	Dr. Gaddam Ranjith Reddy, M.P.	Housing and Urban Affairs	Introduced on the 4 th February, 2022
318.	The Waqf (Amendment) Bill, 2021 (<u>Insertion of new section 43A</u>)	Shri Sanjay Bhatia, M.P.	Minority Affairs	Introduced on the 4 th February, 2022
319.	The Persons Living on Riverine Islands in the State of Assam (Welfare and Census) Bill, 2021	Shri Abdul Khaleque, M.P.	Home Affairs	Introduced on the 4 th February, 2022
320.	The Special Financial Assistance for Ancient Monuments and Archaeological Sites and Remains in the State of Tamil Nadu Bill, 2021	Shri D.M. Kathir Anand, M.P.	Finance	Introduced on the 4 th February, 2022
321.	The Prevention of Cruelty to Animals (Amendment) Bill, 2022 (<u>Amendment of sections 11 and 20</u>)	Shri Shyam Singh Yadav, M.P.	Fisheries, Animal Husbandry and Dairying	Introduced on the 4 th February, 2022
322.	The Infants, Children and Young Adults (Comprehensive Care and Protection) Bill, 2022	Dr. Kalanidhi Veeraswamy, M.P.	Women and Child Development	Introduced on the 4 th February, 2022
323.	The Martyrs (Payment of Adequate Compensation) Bill, 2022	Shri Dileshwar Kamait, M.P.	Defence	Introduced on the 4 th February, 2022
324.	The Constitution (Amendment) Bill, 2022 (<u>Insertion of new article 21B</u>)	Shri A. Raja, M.P.	Housing and Urban Affairs	Introduced on the 4 th February, 2022
325.	The Constitution (Amendment) Bill, 2022 (<u>Insertion of new article 16A</u>)	Shri A. Raja, M.P.	Social Justice and Empowerment	Introduced on the 4 th February, 2022

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326.	The Hindu Marriage (Amendment) Bill, 2022 (<u>Insertion of new section 7A</u>)	Dr. DNV Senthilkumar S., M.P.	Law and Justice	Introduced on the 4 th February, 2022
327.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Shri V.K. Sreekandan, M.P.	Finance	Introduced on the 4 th February, 2022
328.	The Constitution (Amendment) Bill, 2022 (<u>Substitution of new article for article 85, etc.</u>)	Shri Jayant Sinha, M.P.	Parliamentary Affairs	Introduced on the 4 th February, 2022
329.	The Heritage Cities and Sites (Conservation and Development) Bill, 2020	Shrimati Ranjeeta Koli, M.P.	Culture	Introduced on the 4 th February, 2022
330.	The Maintenance of Food, Potable Water and Fodder Supplies in Drought Affected Areas Bill, 2020	Shrimati Ranjeeta Koli, M.P.	Agriculture and Farmers Welfare	Introduced on the 4 th February, 2022
331.	The Distressed Widows and Single Women (Protection, Rehabilitation and Welfare) Bill, 2021	Shrimati Ranjeeta Koli, M.P.	Women and Child Development	Introduced on the 4 th February, 2022
332.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2021 (<u>Amendment of section 2, etc.</u>)	Shri Sushil Kumar Singh, M.P.	Education	Introduced on the 4 th February, 2022
333.	The Uniform Civil Code Bill, 2021	Shri Sushil Kumar Singh, M.P.	Law and Justice	Introduced on the 4 th February, 2022

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334.	The Constitution (Amendment) Bill, 2021 <u>(Amendment of article 51A)</u>	Shri P.P. Chaudhary, M.P.	Law and Justice	Introduced on the 4 th February, 2022
335.	The Constitution (Amendment) Bill, 2020 <u>(Amendment of article 124)</u>	Shri P.P. Chaudhary, M.P.	Law and Justice	Introduced on the 4 th February, 2022
336.	The Constitution (Amendment) Bill, 2021 <u>(Amendment of article 124)</u>	Shri P.P. Chaudhary, M.P.	Law and Justice	Introduced on the 4 th February, 2022
337.	The Protection of Farmers Families Bill, 2020	Shri Malook Nagar, M.P.	Agriculture and Farmers Welfare	Introduced on the 4 th February, 2022
338.	The Farmers (Guaranteed Income and Welfare) Bill, 2020	Shri Malook Nagar, M.P.	Agriculture and Farmers Welfare	Introduced on the 4 th February, 2022
339.	The National Commission for Creation of Small States Bill, 2020	Shri Malook Nagar, M.P.	Home Affairs	Introduced on the 4 th February, 2022
340.	The Constitution (Amendment) Bill, 2022 <u>(Insertion of new article 338C)</u>	Shri N.K. Premachandran, M.P.	Social Justice and Empowerment	Introduced on the 1 st April, 2022
341.	The Constitution (Amendment) Bill, 2021 <u>(Insertion of new article 239C)</u>	Shri M.K. Raghavan, M.P.	Home Affairs	Introduced on the 1 st April, 2022

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342.	The Constitution (Amendment) Bill, 2022 <u>(Insertion of new article 21B)</u>	Shri M.K. Raghavan, M.P.	Health and Family Welfare	Introduced on the 1 st April, 2022
343.	The Universal Health Insurance Bill, 2022	Shri M.K. Raghavan, M.P.	Health and Family Welfare	Introduced on the 1 st April, 2022
344.	The Special Marriage (Amendment) Bill, 2022 <u>(Insertion of new section 4A,etc.)</u>	Shrimati Supriya Sule, M.P.	Law and Justice	Introduced on the 1 st April, 2022
345.	The Rural Medical Education Bill, 2022	Shrimati Supriya Sule, M.P.	Health and Family Welfare	Introduced on the 1 st April, 2022
346.	The App Developers (Protection) Bill, 2022	Shri Lavu Sri Krishna Devarayalu, M.P.	Electronics and Information Technology	Introduced on the 1 st April, 2022
347.	The Hindu Marriage (Amendment) Bill, 2021 <u>(Amendment of section 13)</u>	Shri Manish Tewari, M.P.	Law and Justice	Introduced on the 1 st April, 2022
348.	The Representation of the People (Amendment) Bill, 2022 <u>(Amendment of section 62)</u>	Shri Rahul Shewale, M.P.	Law and Justice	Introduced on the 1 st April, 2022
349.	The Thalassemia Prevention Bill, 2022	Shri Rahul Shewale, M.P.	Health and Family Welfare	Introduced on the 1 st April, 2022

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350.	The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2022 (<u>Insertion of new sections 40A and 40B</u>)	Shri Rahul Shewale, M.P.	Rural Development	Introduced on the 1 st April, 2022
351.	The Right to Adequate Housing (One Family - One Toilet) Bill, 2022	Shri Gopal Chinayya Shetty, M.P.	Housing and Urban Affairs	Introduced on the 1 st April, 2022
352.	The Payment of Compensation to Victims of Attack by Wild Animals Bill, 2022	Shri Devji M. Patel, M.P.	Environment, Forest and Climate Change	Introduced on the 1 st April, 2022
353.	The Rights of Persons with Disabilities (Amendment) Bill, 2022 (<u>Insertion of new Chapter XA</u>)	Shrimati Chinta Anuradha, M.P.	Social Justice and Empowerment	Introduced on the 1 st April, 2022
354.	The Conversion Therapy (Prohibition) Bill, 2022	Shrimati Aparupa Poddar, M.P.	Health and Family Welfare	Introduced on the 1 st April, 2022
355.	The Commission for the Formation of the State of Vidarbha Bill, 2019	Shri Mahadeorao M.P.	Ashok Nete, Home Affairs	Introduced on the 1 st April, 2022
356.	The Unemployment Allowance Bill, 2019	Shri Mahadeorao M.P.	Ashok Nete, Labour and Employment	Introduced on the 1 st April, 2022
357.	The Forest (Conservation) Amendment Bill, 2019 (<u>Insertion of new section 3C</u>)	Shri Mahadeorao M.P.	Ashok Nete, Environment, Forest and Climate Change	Introduced on the 1 st April, 2022

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358.	The Compulsory Training of Cardiopulmonary Resuscitation (CPR) in Schools Bill, 2019	Dr. Shrikant Eknath Shinde, M.P.	Education	Introduced on the 1 st April, 2022
359.	The Constitution (Amendment) Bill, 2019 (<u>Amendment of articles 84 and 173</u>)	Dr. Shrikant Eknath Shinde, M.P.	Law and Justice	Introduced on the 1 st April, 2022
360.	The Constitution (Amendment) Bill, 2019 (<u>Amendment of the Seventh Schedule</u>)	Dr. Shrikant Eknath Shinde, M.P.	Health and Family Welfare	Introduced on the 1 st April, 2022
361.	The Fishermen Welfare Fund Bill, 2019	Shri Ram Mohan Naidu Kinjarapu, M.P.	Fisheries, Animal Husbandry and Dairying	Introduced on the 1 st April, 2022
362.	The Constitution (Amendment) Bill, 2019 (<u>Amendment of article 51A</u>)	Shri Ram Mohan Naidu Kinjarapu, M.P.	Culture	Introduced on the 1 st April, 2022
363.	The Compulsory Teaching of Sex Education in Educational Institutions Bill, 2021	Shri Ram Mohan Naidu Kinjarapu, M.P.	Education	Introduced on the 1 st April, 2022
364.	The Special Financial Assistance for Protection of Water Bodies in the State of Rajasthan Bill, 2020	Shri C.P. Joshi, M.P.	Finance	Introduced on the 1 st April, 2022
365.	The Constitution (Amendment) Bill, 2022 (<u>Insertion of new article 338C</u>)	Shri C.P. Joshi, M.P.	Women and Child Development	Introduced on the 1 st April, 2022
366.	The Special Financial Assistance for Geo-Mapping of Trees in the State of Rajasthan Bill, 2022	Shri C.P. Joshi, M.P.	Environment, Forest and Climate Change	Introduced on the 1 st April, 2022

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367.	The Special Financial Assistance to the State of Madhya Pradesh Bill, 2019	Shri Sudheer Gupta, M.P.	Finance	Introduced on the 1 st April, 2022
368.	The Special Financial Assistance for Protection of Water Bodies in the State of Madhya Pradesh Bill, 2020	Shri Sudheer Gupta, M.P.	Finance	Introduced on the 1 st April, 2022
369.	The Special Financial Assistance for Geo-Mapping of Trees in the State of Madhya Pradesh Bill, 2022	Shri Sudheer Gupta, M.P.	Environment, Forest and Climate Change	Introduced on the 1 st April, 2022
370.	The Regulation of Sale of Schedule-H Drugs Bill, 2020	Shri Rahul Kaswan, M.P.	Chemicals and Fertilizers	Introduced on the 1 st April, 2022
371.	The Payment of Minimum Wages (for Private School Teachers) Bill, 2020	Shri Rahul Kaswan, M.P.	Labour and Employment	Introduced on the 1 st April, 2022
372.	The Forest (Conservation) Amendment Bill, 2021 (<u>Insertion of new section 2A</u>)	Shri Rahul Kaswan, M.P.	Environment, Forest and Climate Change	Introduced on the 1 st April, 2022
373.	The Farmers Right to Guaranteed Minimum Support Price Realization of Agricultural Produce Bill, 2022	Shri Feroze Varun Gandhi, M.P.	Agriculture and Farmers Welfare	Introduced on the 1 st April, 2022
374.	The Rights of Persons with Disabilities (Amendment) Bill, 2019 (<u>Amendment of section 2, etc.</u>)	Shri Vincent H. Pala, M.P.	Social Justice and Empowerment	Introduced on the 1 st April, 2022
375.	The Biological Diversity (Amendment) Bill, 2019 (<u>Amendment of section 2, etc.</u>)	Shri Vincent H. Pala, M.P.	Environment, Forest and Climate Change	Introduced on the 1 st April, 2022

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376.	The Special Financial Assistance for Ancient Monuments and Archaeological Sites and Remains in the State of West Bengal Bill, 2019	Dr. Sukanta Majumdar, M.P.	Finance	Introduced on the 1 st April, 2022
377.	The Environment Protection (Management and Control of Non-biodegradable Waste) Bill, 2020	Dr. Sukanta Majumdar, M.P.	Environment, Forest and Climate Change	Introduced on the 1 st April, 2022
378.	The Population (Stabilization and Control) Bill, 2021	Shri Rajendra Agrawal, M.P.	Health and Family Welfare	Introduced on the 1 st April, 2022
379.	The Renewable Energy Resources Commission Bill, 2021	Shri Sunil Kumar Singh, M.P.	New and Renewable Energy	Introduced on the 1 st April, 2022
380.	The Compulsory Teaching of Constitution in Educational Institutions Bill, 2019	Shri Vinod Kumar Sonkar, M.P.	Education	Introduced on the 1 st April, 2022
381.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of the Eighth Schedule</u>)	Shri Jamyang Tsering Namgyal, M.P.	Home Affairs	Introduced on the 1 st April, 2022
382.	The Constitution (Amendment) Bill, 2020 (<u>Amendment of articles 243C and 243D</u>)	Dr. Thol. Thirumaavalavan, M.P.	Panchayati Raj	Introduced on the 1 st April, 2022

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383.	The Constitution (Amendment) Bill, 2021 (<u>Amendment of the Preamble, etc.</u>)	Dr. Thol. Thirumaavalavan, M.P.	Home Affairs	Introduced on the 1 st April, 2022
384.	The Representation of the People (Amendment) Bill, 2021(<u>Amendment of section 2, etc.</u>)	Dr. Thol. Thirumaavalavan, M.P.	Law and Justice	Introduced on the 1 st April, 2022
385.	The University Grants Commission (Amendment) Bill, 2021 (<u>Insertion of new section 22A</u>)	Shri Rajendra Agrawal, M.P.	Education	Introduced on the 1 st April, 2022
386.	The Hepatitis (Prevention of Discrimination and Control) Bill, 2021	Shri Rajendra Agrawal, M.P.	Health and Family Welfare	Introduced on the 1 st April, 2022
387.	The Constitution (Amendment) Bill, 2022 (<u>Insertion of new article 21B</u>)	Dr. D. Ravikumar, M.P.	Health and Family Welfare	Introduced on the 1 st April, 2022
388.	The Solid Waste Management Bill, 2022	Dr. D.M. Kathir Anand, M.P.	Environment, Forest and Climate Change	Introduced on the 1 st April, 2022
389.	The LGBTQIA+ Persons (Protection of Rights) Bill, 2022	Dr. DNV Senthilkumar S. , M.P.	Social Justice and Empowerment	Introduced on the 1 st April, 2022
390.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2022 (<u>Amendment of the Schedule</u>)	Dr. DNV Senthilkumar S. , M.P.	Tribal Affairs	Introduced on the 1 st April, 2022
391.	The Essential Commodities (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Shri Abdul Khaleque, M.P.	Consumer Affairs, Food and Public Distribution	Introduced on the 1 st April, 2022
392.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 1</u>)	Shri Kunwar Pushpendra Singh Chandel, M.P.	Home Affairs	Introduced on the 1 st April, 2022

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393.	The Betel Growers (Remunerative Price and Welfare) Bill, 2022	Shri Kunwar Pushpendra Singh Chandel, M.P.	Agriculture and Farmers Welfare	Introduced on the 1 st April, 2022
394.	The Code on Social Security (Amendment) Bill, 2022 (<u>Amendment of section 60, etc.</u>)	Shrimati Poonamben Hematbhai Maadam, M.P.	Labour and Employment	Introduced on the 1 st April, 2022
395.	The Online Gaming (Regulation) Bill, 2022	Adv. Dean Kuriakose, M.P.	Electronics and Information Technology	Introduced on the 1 st April, 2022
396.	The Rights of Persons with Disabilities (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Adv. Dean Kuriakose, M.P.	Social Justice and Empowerment	Introduced on the 1 st April, 2022
397.	The Palliative Care Board Bill, 2022	Adv. Dean Kuriakose, M.P.	Health and Family Welfare	Introduced on the 1 st April, 2022
398.	The Central Universities (Amendment) Bill, 2022 (<u>Insertion of new section 3F, etc.</u>)	Shri Abdul Khaleque, M.P.	Education	Introduced on the 1 st April, 2022
399.	The Health Insurance (For Persons Living Below Poverty Line) Bill, 2022	Shri Janardan Singh 'Sigrival', M.P.	Health and Family Welfare	Introduced on the 1 st April, 2022
400.	The Widows (Protection and Maintenance) Bill, 2022	Shri Janardan Singh 'Sigrival', M.P.	Women and Child Development	Introduced on the 1 st April, 2022
401.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 51A</u>)	Shri Janardan Singh 'Sigrival', M.P.	Home Affairs	Introduced on the 1 st April, 2022
402.	The Unlawful Activities (Prevention) Repeal Bill, 2022	Dr. Shashi Tharoor, M.P.	Home Affairs	Introduced on the 1 st April, 2022

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403.	The Protection of Traditional Knowledge Bill, 2022	Dr. Shashi Tharoor, M.P.	Commerce and Industry	Introduced on the 1 st April, 2022
404.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2022 (<u>Amendment of section 3, etc.</u>)	Shri V.K. Sreekandan, M.P.	Rural Development	Introduced on the 1 st April, 2022
405.	The Sikh Gurdwaras (Amendment) Bill, 2019 (<u>Amendment of section 2, etc.</u>)	Shri Ravneet Singh, M.P.	Home Affairs	Introduced on the 1 st April, 2022
406.	The Provision of Financial Assistance for De-Addiction Centres Bill, 2019	Shri Ravneet Singh, M.P.	Social Justice and Empowerment	Introduced on the 1 st April, 2022
407.	The Constitution (Amendment) Bill, 2019 (<u>Substitution of new article for article 248, etc.</u>)	Shri Ravneet Singh, M.P.	Home Affairs	Introduced on the 1 st April, 2022
408.	The Constitution (Amendment) Bill, 2019 (<u>Insertion of new article 371K</u>)	Shri Asaduddin Owaisi, M.P.	Home Affairs	Introduced on the 5 th August, 2022
409.	The Constitution (Amendment) Bill, 2019 (<u>Amendment of article 84, etc.</u>)	Shri Asaduddin Owaisi, M.P.	Law and Justice	Introduced on the 5 th August, 2022

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410.	The Industrial Employment and Environmental Protection Bill, 2021	Shri Shirang Appa Barne, M.P.	Labour and Employment	Introduced on the 5 th August, 2022
411.	The Female Farmers Entitlement Bill, 2021	Shrimati Rama Devi, M.P.	Agriculture and Farmers Welfare	Introduced on the 5 th August, 2022
412.	The National Consultation Commission Bill, 2019	Shri Jagdambika Pal, M.P.	Law and Justice	Introduced on the 5 th August, 2022
413.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019 <u>(Insertion of new Chapter IIA)</u>	Shri Jagdambika Pal, M.P.	Social Justice and Empowerment	Introduced on the 5 th August, 2022
414.	The Compulsory Military Conscription Bill, 2019	Shri Jagdambika Pal, M.P.	Defence	Introduced on the 5 th August, 2022

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415.	The Legal Services Authorities (Amendment) Bill, 2022 (<u>Amendment of section 12</u>)	Shri N.K. Premachandran, M.P.	Law and Justice,	Introduced on the 5 th August, 2022
416.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 93</u>)	Shri N.K. Premachandran, M.P.	Parliamentary Affairs	Introduced on the 5 th August, 2022
417.	The Agnipath Scheme Bill, 2022	Shri N.K. Premachandran, M.P.	Defence	Introduced on the 5 th August, 2022
418.	The Child Labour (Abolition) Bill, 2019	Dr. Manoj Rajoria, M.P.	Labour and Employment	Introduced on the 5 th August, 2022
419.	The Missing Children (Faster Tracking and Reuniting) Bill, 2019	Dr. Manoj Rajoria, M.P.	Home Affairs	Introduced on the 5 th August, 2022
420.	The Basic Food Items Price Fixation Board Bill, 2019	Shri Midhun Reddy, M.P.	Consumer Affairs, Food and Public Distribution	Introduced on the 5 th August, 2022

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421.	The Right to Water Bill, 2020	Shri Asaduddin Jal Shakti Owaisi, M.P.		Introduced on the 5 th August, 2022
422.	The Constitution (Amendment) Bill, 2022 (<u>Insertion of new article 220A</u>)	Shri P.P. Chaudhary, M.P.	Law and Justice,	Introduced on the 5 th August, 2022
423.	The Constitution (Amendment) Bill, 2022 (<u>Insertion of new article 123A</u>)	Shri P.P. Chaudhary, M.P.	Law and Justice	Introduced on the 5 th August, 2022
424.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 366</u>)	Shri P.P. Chaudhary, M.P.	Law and Justice	Introduced on the 5 th August, 2022
425.	The National Population Control Commission Bill, 2021	Shri Nihal Chand, M.P.	Health and Family Welfare	Introduced on the 5 th August, 2022
426.	The Compulsory Periodical Desiltation of Dams, Reservoirs and Rivers Bill, 2021	Dr. Nishikant Dubey, M.P.	Jal Shakti,	Introduced on the 5 th August, 2022

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427.	The Victims of Floods caused by Heavy Rains, Cyclones and Other Reasons (Rehabilitation and Welfare) Bill, 2021	Dr. Nishikant Dubey, M.P.	Jal Shakti,	Introduced on the 5 th August, 2022
428.	The Prohibition of Multi-Digit Lotteries Bill, 2021	Dr. Nishikant Dubey, M.P.	Home Affairs	Introduced on the 5 th August, 2022
429.	The Compulsory Health Insurance for Senior Citizens, Mentally Retarded Children and Persons with Disabilities Bill, 2021	Dr. Alok Kumar Suman, M.P.	Health and Family Welfare	Introduced on the 5 th August, 2022
430.	The Ancient Monuments and Archeological Sites and Remains (Amendment) Bill, 2021 (<u>Amendment of section 20-I</u>)	Shri Nihal Chand, M.P.	Culture	Introduced on the 5 th August, 2022
431.	The Over the Top Platforms Regulatory Authority Bill, 2021	Shri Manoj Kotak, M.P.	Information and Broadcasting	Introduced on the 5 th August, 2022
432.	The Higher and Technical Education (Exemption from Payment of Outstanding Fees and Education Loan) Bill, 2021	Shri Hasmukhbhai Somabhai Patel, M.P.	Education	Introduced on the 5 th August, 2022

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433.	The Flood Control and Management Bill, 2021	Dr. Alok Suman, M.P.	Kumar Jal Shakti	Introduced on the 5 th August, 2022
434.	The Special Financial Assistance to the State of Bihar (For the Welfare of Farmers) Bill, 2021	Dr. Alok Suman, M.P.	Kumar Finance	Introduced on the 5 th August, 2022
435.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2022 (<u>Amendment of the Schedule</u>)	Shri Bidyut Mahato, M.P.	Baran Social Justice and Empowerment	Introduced on the 5 th August, 2022
436.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2022 (<u>Amendment of the Schedule</u>)	Shri Bidyut Mahato, M.P.	Baran Tribal Affairs	Introduced on the 5 th August, 2022
437.	The Compulsory Sensitivity Training in Educational Institutions Bill, 2022	Shrimati Supriya Sule, M.P.	Education	Introduced on the 5 th August, 2022
438.	The Protection of Human Rights (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Shrimati Supriya Sule, M.P.	Home Affairs,	Introduced on the 5 th August, 2022

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439.	The Protection of Rights of Widows and Single Women and Abolishment of Widowhood Practices Bill, 2022	Shrimati Supriya Sule, M.P.	Women and Child Development	Introduced on the 5 th August, 2022
440.	The Conservation and Maintenance of Archaeological and Natural Heritage Bill, 2022	Shri Shrirang Appa Barne, M.P.	Culture	Introduced on the 5 th August, 2022
441.	The Ocean Thermal Energy Utilization Bill, 2022	Shri Shrirang Appa Barne, M.P.	New and Renewable Energy	Introduced on the 5 th August, 2022
442.	The Special Financial Assistance for Development and Rejuvenation of Water Bodies in Forest areas in the State of Madhya Pradesh Bill, 2022	Shri Sudheer Gupta, M.P.	Environment, Forest and Climate Change	Introduced on the 5 th August, 2022
443.	The Population Control Bill, 2022	Shri C.P. Joshi, M.P.	Health and Family Welfare	Introduced on the 5 th August, 2022
444.	The Special Financial Assistance for Development and Rejuvenation of Water Bodies in Forest Areas in the State of Rajasthan Bill, 2022	Shri C.P. Joshi, M.P.	Finance	Introduced on the 5 th August, 2022
445.	The Hindu Religious Places of Worship (Prohibition of Marketing, Slaughtering, Trading, Cooking, Serving and Consumption of Meat and Other Non-Vegetarian Food) Bill, 2022	Shri C.P. Joshi, M.P.	Health and Family Welfare	Introduced on the 5 th August, 2022
446.	The Constitution (Scheduled Tribes) Order Amendment Bill, 2022 (<u>Amendment of the Schedule</u>)	Shri Dileshwar Kamait, M.P.	Tribal Affairs	Introduced on the 5 th August, 2022

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447.	The Supreme Court, High Courts and District Courts (Use of Official Languages) Bill, 2022	Shri Gopal Chinayya Shetty, M.P.	Home Affairs	Introduced on the 5 th August, 2022
448.	The National Water University Bill, 2022	Shri Unmesh Bhaiyyasaheb Patil, M.P.	Jal Shakti	Introduced on the 5 th August, 2022
449.	The Agricultural Workers (Welfare and Protection) Bill, 2022	Shri Unmesh Bhaiyyasaheb Patil, M.P.	Labour and Employment	Introduced on the 5 th August, 2022
450.	The Prohibition of Publication and Dissemination of Objectionable Material on Religion Bill, 2022	Shri Sunil Kumar Singh, M.P.	Information and Broadcasting	Introduced on the 5 th August, 2022
451.	The Special Irrigation Development Fund (For Forest Areas) Bill, 2022	Shri Sunil Kumar Singh, M.P.	Jal Shakti	Introduced on the 5 th August, 2022
452.	The Girl Child (Prevention of Commercialised Trafficking, Rehabilitation and Welfare) Bill, 2022	Shri Sunil Kumar Singh, M.P.	Women and Child Development	Introduced on the 5 th August, 2022

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453.	The National Emission Trading System (Control of Green House Gas Emissions) Bill, 2022	Shri Vishnu Dayal Ram, M.P.	Environment, Forest and Climate Change	Introduced on the 5 th August, 2022
454.	The District Development and Monitoring Committee for Implementation of Central Sector and Centrally Sponsored) Schemes Bill, 2022	Shri Rajiv Rudy, M.P.	Rural Development	Introduced on the 5 th August, 2022
455.	The Greenfield Infrastructure Development Board Bill, 2022	Shri Rajiv Rudy, M.P.	Road Transport and Highways	Introduced on the 5 th August, 2022
456.	The Eastern Region Tourism Promotion Authority Bill, 2022	Dr. Sukanta Majumdar, M.P.	Tourism	Introduced on the 5 th August, 2022
457.	The Fishermen (Development and Welfare) Bill, 2022	Dr. Sukanta Majumdar, M.P.	Fisheries, Animal Husbandry and Dairying	Introduced on the 5 th August, 2022
458.	The Compulsory Military Training Bill, 2022	Shri Bhola Singh, M.P.	Defence	Introduced on the 5 th August, 2022
459.	The Constitution (Amendment) Bill, 2022 (Omission of article 30)	Shri Gopal Chinayya Shetty, M.P.	Minority Affairs	Introduced on the 5 th August, 2022

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460.	The Betel Growers (Welfare) Bill, 2022	Dr. Sukanta Majumdar, M.P.	Agriculture and Farmers Welfare,	Introduced on the 5 th August, 2022
461.	The Anti-Drought Measure and Mitigation Bill, 2022	Shri Anurag Sharma, M.P.	Jal Shakti,	Introduced on the 5 th August, 2022
462.	The National Commission for Economically Weaker Sections Bill, 2022	Shri Midhun Reddy, M.P.	Social Justice and Empowerment,	Introduced on the 5 th August, 2022
463.	The Government Services (Regulation of Service Rules at Workplace in Appointments of Persons with Disabilities) Bill, 2022	Shri Pushpendra Chandel, M.P.	Kunwar Singh Personnel, Public Grievances and Pensions,	Introduced on the 5 th August, 2022
464.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 25</u>)	Shri Pushpendra Chandel, M.P.	Kunwar Singh Home Affairs,	Introduced on the 5 th August, 2022
465.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 325</u>)	Shri Pushpendra Chandel, M.P.	Kunwar Singh Law and Justice,	Introduced on the 5 th August, 2022
466.	The Conducting of Union Government Examinations in all Eighth Schedule Languages Bill, 2022	Shri Dhanush Kumar, M.P.	M Personnel, Public Grievances and Pensions	Introduced on the 5 th August, 2022
467.	The Youth Welfare Bill, 2022	Shri Janardan 'Sigriwal', M.P.	Singh Youth Affairs and Sports	Introduced on the 5 th August, 2022

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468.	The Visually Impaired Persons (Protection of Rights) Bill, 2022	Shri Janardan Singh 'Sigriwal', M.P.	Social Justice and Empowerment	Introduced on the 5 th August, 2022
469.	The Orphans (Reservation of Posts in Government Establishments and Welfare) Bill, 2022	Shri Janardan Singh 'Sigriwal', M.P.	Social Justice and Empowerment.	Introduced on the 5 th August, 2022
470.	The Bharatiya Rozgar Samhita, 2022	Shri Feroze Varun Gandhi, M.P.	Labour and Employment	Introduced on the 5 th August, 2022
471.	The National Strategy for Reduction of Food Waste Bill, 2022	Shri Dhanush M Kumar, M.P.	Consumer Affairs, Food and Public Distribution	Introduced on the 5 th August, 2022
472.	The Constitution (Amendment) Bill, 2022 (Amendment of article 312.)	Dr. Shrikant Eknath Shinde, M.P.	Health and Family Welfare	Introduced on the 5 th August, 2022
473.	The Antarrashtriya Marathi Vishwavidyalaya Bill, 2022	Dr. Shrikant Eknath Shinde, M.P.	Education,	Introduced on the 5 th August, 2022

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474.	The Compulsory Teaching of Urban Planning in Schools Bill, 2022	Dr. Shrikant Eknath Shinde, M.P.	Education,	Introduced on the 5 th August, 2022
475.	The Residential Schools (for Scheduled Castes and Scheduled Tribes) Bill, 2022	Dr. Manoj Rajoria, M.P.	Education	Introduced on the 5 th August, 2022
476.	The Madhya Pradesh Central Agricultural University Bill, 2022	Dr. Krishnapal Singh Yadav, M.P.	Agriculture and Farmers Welfare	Introduced on the 5 th August, 2022
477.	The Places of Worship (Special Provisions) Repeal Bill, 2022	Dr. Krishnapal Singh Yadav, M.P.	Home Affairs	Introduced on the 5 th August, 2022
478.	The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Amendment Bill, 2022 (<u>Insertion of new section 13A</u>)	Shri Ramesh Chand Bind, M.P.	Housing and Urban Affairs	Introduced on the 5 th August, 2022
479.	The Victims of Riots, Communal Violence and Violent Protests (Equal Compensation) Bill, 2022	Shri Ramesh Chand Bind, M.P.	Home Affairs	Introduced on the 5 th August, 2022
480.	The Compensatory Afforestation Fund (Amendment) Bill, 2022 (<u>Amendment of sections 6 and 16</u>)	Dr. Heena Vijaykumar Gavit, M.P.	Environment, Forest and Climate Change	Introduced on the 5 th August, 2022
481.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of Seventh Schedule, etc.</u>)	Dr. Heena Vijaykumar Gavit, M.P.	Panchayati Raj	Introduced on the 5 th August, 2022

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482.	The Rehabilitation and Relocation of Persons Displaced due to Climate Change Bill, 2022	Dr. Heena Vijaykumar Gavit, M.P.	Home Affairs	Introduced on the 5 th August, 2022
483.	The Environment (Protection) Amendment Bill, 2022 (<u>Amendment of section 2</u>)	Shri Nihal Chand Chauhan, M.P.	Environment, Forest and Climate Change	Introduced on the 5 th August, 2022
484.	The Unemployment Allowance for Graduates Living Below Poverty Line Bill, 2021	Shri Subrat Pathak, M.P.	Labour and Employment	Introduced on the 5 th August, 2022
485.	The Aroma Board Bill, 2021	Shri Subrat Pathak, M.P.	Micro, Small and Medium Enterprises	Introduced on the 5 th August, 2022
486.	The Mental Healthcare (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Dr. Radhakrishna Patil, M.P.	Health and Family Welfare	Introduced on the 5 th August, 2022
487.	The Protection of Women from Domestic Violence (Amendment) Bill, 2022(<u>Amendment of section 2, etc.</u>)	Dr. Radhakrishna Patil, M.P.	Women and Child Development	Introduced on the 5 th August, 2022
488.	The Breast Cancer Awareness Bill, 2022	Dr. T. Sumathy(A) Thamizhachi Thangapandian, M.P.	Health and Family Welfare	Introduced on the 5 th August, 2022
489.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2022 (<u>Amendment of sections 2 and 3</u>)	Shrimati Aparupa Poddar, M.P.	Education	Introduced on the 5 th August, 2022
490.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 239AA</u>)	Shrimati Aparupa Poddar, M.P.	Social Justice and Empowerment	Introduced on the 5 th August, 2022

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491.	The Fishermen (Protection and Welfare) Bill, 2022	Shrimati Aparupa Poddar, M.P.	Fisheries, Animal Husbandry and Dairying	Introduced on the 5 th August, 2022
492.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2022 (<u>Amendment of section 86</u>)	Shri Bhartruhari Mahtab, M.P.	Women and Child Development.	Introduced on the 5 th August, 2022
493.	The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2021 (<u>Amendment of Section 2 and 3</u>)	Dr. Kirit Premjibhai Solanki, M.P.	Social Justice and Empowerment	Introduced on the 5 th August, 2022
494.	The Railways (Amendment) Bill, 2021 (<u>Insertion of section 11A</u>)	Shri Kodikunnil Suresh, M.P.	Railways	Introduced on the 9 th December, 2022
495.	The Information Technology (Amendment) Bill, 2021 (<u>Substitution of new section for section 43A</u>)	Shri Kodikunnil Suresh, M.P.	Electronics and Information Technology	Introduced on the 9 th December, 2022

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496.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2021 (<u>Amendment of section 75</u>)	Shri Kodikunnil Suresh, M.P.	Women and Child Development	Introduced on the 9 th December, 2022
497.	The National Authority for Rehabilitation and welfare of Persons living Around Railway Tracks Bill, 2022	Dr. Alok Kumar Suman, M.P.	Railways	Introduced on the 9 th December, 2022
498.	The Financial Assistance to the State Governments (For Protection of Water Bodies) Bill, 2022	Dr. Alok Kumar Suman, M.P.	Jal Shakti	Introduced on the 9 th December, 2022
499.	The Drugs (Price Control) Bill, 2022	Dr. Alok Kumar Suman, M.P.	Chemicals and Fertilizers	Introduced on the 9 th December, 2022
500.	The Constitution (Amendment) Bill, 2022 (<u>Insertion of new articles 44A and 51A</u>)	Dr. Nishikant Dubey, M.P.	Health and Family Welfare	Introduced on the 9 th December, 2022
501.	The Widows (Protection and welfare) Bill, 2022.	Shri Benny Behanan, M.P.	Women and Child Development	Introduced on the 9 th December, 2022

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502.	The Constitution (Amendment) Bill, 2022 (<u>Omission of the Tenth Schedule</u>)	Shri Jayant Sinha, M.P.	Law and Justice	Introduced on the 9 th December, 2022
503.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 72</u>)	Shri Hibi Eden, M.P.	Home Affairs	Introduced on the 9 th December, 2022
504.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 81, etc.</u>)	Shri Hibi Eden, M.P.	Social Justice and Empowerment	Introduced on the 9 th December, 2022
505.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 324, etc.</u>)	Shri Manish Tewari, M.P.	Law and Justice	Introduced on the 9 th December, 2022
506.	The Climate Migrants (Protection and Rehabilitation) Bill, 2022	Shri Pradyut Bordoloi, M.P.	Home Affairs	Introduced on the 9 th December, 2022
507.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of the Tenth Schedule</u>)	Adv. Dean Kuriakose, M.P.	Law and Justice	Introduced on the 9 th December, 2022
508.	The Representation of the People (Amendment) Bill, 2022 (<u>Amendment of sections 20 and 20A</u>)	Adv. Dean Kuriakose, M.P.	Law and Justice	Introduced on the 9 th December, 2022

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509.	The Debt Relief Board Bill, 2022	Adv. Dean Kuriakose, M.P.	Finance	Introduced on the 9 th December, 2022
510.	The Constitution (Amendment) Bill, 2022 (<u>Insertion of new article 338C</u>)	Dr. Sanjeev Kumar Singari, M.P.	Textile	Introduced on the 9 th December, 2022
511.	The National Commission for Indian System of Medicine (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Dr. Sanjeev Kumar Singari, M.P.	Ayush	Introduced on the 9 th December, 2022
512.	The Judicial Standards and Accountability Bill, 2022	Dr. Sanjeev Kumar Singari, M.P.	Law and Justice	Introduced on the 9 th December, 2022
513.	The Environment (Protection) Amendment Bill, 2022 (<u>Amendment of sections 2 and 3</u>)	Shri V.K. Sreekandan, M.P.	Environment, Forest and Climate Change	Introduced on the 9 th December, 2022
514.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2022 (<u>Amendment of Schedule I</u>)	Shri V.K. Sreekandan, M.P.	Rural Development	Introduced on the 9 th December, 2022

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515.	The Housing Facility for Destitute Senior Citizens, Widows and Orphan Children Bill, 2022	Dr. T. Sumathy(a) Thamizhachi Thangapandian, M.P.	Housing and Urban Affairs	Introduced on the 9 th December, 2022
516.	The Special Financial Assistance to the State of Tamil Nadu Bill, 2022	Dr. T. Sumathy(a) Thamizhachi Thangapandian, M.P.	Finance	Introduced on the 9 th December, 2022
517.	The Prevention of Internet Shutdown Bill, 2022	Dr. T. Sumathy(a) Thamizhachi Thangapandian, M.P.	Communications	Introduced on the 9 th December, 2022
518.	The Wild Life (Protection) Amendment Bill, 2022 (Amendment of section 8, etc.)	Shri Thomas Chazhikodan, M.P.	Environment, Forest and Climate Change	Introduced on the 9 th December, 2022
519.	The Civilian Awards (Recommendation Committee) Bill, 2019	Shri Ashok Mahadeorao Nete, M.P.	Home Affairs	Introduced on the 9 th December, 2022
520.	The Forest Conservation) Amendment Bill, 2020 (Insertion of new sections 3C and 3D)	Shri Tirath Rawat, M.P.	Environment, Forest and Climate Change	Introduced on the 9 th December, 2022

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521.	The Payment of Compensation to Persons Attacked by Wild Animals Bill, 2020	Shri Tirath Singh Rawat, M.P.	Environment, Forest and Climate Change	Introduced on the 9 th December, 2022
522.	The Agricultural and Other Rural Workers (Protection and Welfare) Bill, 2022	Shri Ranjeetsingh Naik Nimbalkar, M.P.	Agriculture and Farmers Welfare	Introduced on the 9 th December, 2022
523.	The Nationalisation of Inter-State Rivers Bill, 2022	Shri Ranjeetsingh Naik Nimbalkar, M.P.	Jal Shakti	Introduced on the 9 th December, 2022
524.	The Single Use Plastic (Regulation) Bill,	Shri Ranjeetsingh Naik Nimbalkar, M.P.	Environment, Forest and Climate Change	Introduced on the 9 th December, 2022
525.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2022 (<u>Amendment of section 86</u>)	Dr. Shashi Tharoor, M.P.	Women and Child Development	Introduced on the 9 th December, 2022

1	2	3	4	5
526.	The Environment (Protection) Amendment Bill, 2022 (<u>Insertion of new section 3A</u>)	Shri M.K. Raghavan, M.P.	Environment, Forest and Climate Change	Introduced on the 9 th December, 2022
527.	The Sanctions on Countries Engaging Territorial Incursion into India Bill, 2022	Shri M.K. Raghavan, M.P.	External Affairs	Introduced on the 9 th December, 2022
528.	The All India Institute of Medical Science (Amendment) Bill, 2022 (<u>Insertion of new section 3A</u>)	Shri M.K. Raghavan, M.P.	Health and Family Welfare	Introduced on the 9 th December, 2022
529.	The Victims of Natural Calamities (Rehabilitation and Financial Assistance) Bill, 2022	Shri D.M. Kathir Anand, M.P.	Home Affairs	Introduced on the 9 th December, 2022
530.	The Food Safety and Standards (Amendment) Bill, 2022 (<u>Amendment of section 3, etc.</u>)	Shri D.M. Kathir Anand, M.P.	Health and Family Welfare	Introduced on the 9 th December, 2022

1	2	3	4	5
531.	The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2022 (<u>Insertion of new sections 10A and 10B</u>)	Shri D.M. Kathir Anand, M.P.	Micro, Small and Medium Enterprises	Introduced on the 9 th December, 2022
532.	The Representation of the People (Amendment) Bill, 2022 (<u>Amendment of section 58, etc. .</u>)	Shri Kunwar Danish Ali, M.P.	Law and Justice	Introduced on the 9 th December, 2022
533.	The Constitution (Amendment) Bill, 2021 (<u>Amendment of Seventh Schedule</u>)	Shri Jagdambika Pal, M.P.	Youth Affairs and Sports	Introduced on the 9 th December, 2022
534.	The Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharti) (Amendment) Bill, 2021 (<u>Amendment of section 3</u>)	Shri Jagdambika Pal, M.P.	Information and Broadcasting	Introduced on the 9 th December, 2022
535.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 348</u>)	Shri Jagdambika Pal, M.P.	Home Affairs	Introduced on the 9 th December, 2022
536.	The Artists (Social Security) Bill, 2019	Shri Ravi Kishan, M.P.	Culture	Introduced on the 9 th December, 2022

1	2	3	4	5
537.	The Mentally Retarded Children (Welfare) Bill, 2019	Shri Ravi Kishan, M.P.	Women and Child Development	Introduced on the 9 th December, 2022
538.	The Population Control Bill, 2019	Shri Ravi Kishan, M.P.	Health and Family Welfare	Introduced on the 9 th December, 2022
539.	The National Commission for Welfare of Female Farmers Bill, 2021	Shri Ravneet Singh, M.P.	Agriculture and Farmers Welfare	Introduced on the 9 th December, 2022
540.	The Promotion of Cycling Bill, 2021	Shri Ravneet Singh, M.P.	Commerce and Industry	Introduced on the 9 th December, 2022

1	2	3	4	5
541.	The Aligarh Muslim University (Amendment) Bill, 2022 (<u>Amendment of section 12</u>)	Shri E.T. Mohammed Basheer, M.P.	Education	Introduced on the 9 th December, 2022
542.	The Prevention of Mob-Lynching Bill, 2022	Shri E.T. Mohammed Basheer, M.P.	Home Affairs	Introduced on the 9 th December, 2022
543.	The Prevention of Torture Bill, 2022	Shri E.T. Mohammed Basheer, M.P.	Home Affairs	Introduced on the 9 th December, 2022
544.	The Citizenship (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Shri Abdul Khaleque, M.P.	Home Affairs	Introduced on the 9 th December, 2022

1	2	3	4	5
545.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 80, etc.</u>)	Shri Kuldeep Sharma, M.P.	Rai Social Justice and Empowerment	Introduced on the 9 th December, 2022
546.	The Central Universities (Amendment) Bill, 2022 (<u>Insertion of new section 3F, etc.</u>)	Shri Kuldeep Sharma, M.P.	Rai Education	Introduced on the 9 th December, 2022
547.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2022 (<u>Amendment of section 21</u>)	Shri Kuldeep Sharma, M.P.	Rai Social Justice and Empowerment	Introduced on the 9 th December, 2022
548.	The Reserve Bank of India (Amendment) Bill, 2022 (<u>Amendment of section 7</u>)	Shri Gopal Chinayya Shetty, M.P.	Finance	Introduced on the 9 th December, 2022

1	2	3	4	5
549.	The Rights of Persons with Disabilities (Amendment) Bill, 2022 (<u>Insertion of new section 9A, etc.</u>)	Shri Gopal Chinayya Shetty, M.P	Social Justice and Empowerment	Introduced on the 9 th December, 2022
550.	The High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2023	Dr. Shashi Tharoor, M.P.	Law and Justice	Introduced on the 4 th August, 2023
551.	The Healthcare Personnel and Healthcare Institutions (Prohibition of Violence and Damage to Property) Bill, 2023	Dr. Shashi Tharoor, M.P.	Health and Family Welfare	Introduced on the 4 th August, 2023
552.	The Journalist (Prevention of Violence and Damage or Loss to the Property) Bill, 2022	Shri N.K. Premachandran, M.P.	Information and Broadcasting	Introduced on the 4 th August, 2023

1	2	3	4	5
553.	The Advocates (Protection) Bill, 2022	Shri N.K. Premachandran, M.P.	Law and Justice	Introduced on the 4 th August, 2023
554.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 201</u>)	Shri N.K. Premachandran, M.P.	Home Affairs	Introduced on the 4 th August, 2023
555.	The Census (Amendment) Bill, 2022 (<u>Substitution of new section for section 3</u>)	Shrimati Supriya Sule, M.P.	Home Affairs	Introduced on the 4 th August, 2023
556.	The Prohibition of employment as Manual Scavengers and their Rehabilitation (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Shrimati Supriya Sule, M.P.	Social Justice and Empowerment	Introduced on the 4 th August, 2023

1	2	3	4	5
557.	The Representation of the People (Amendment) Bill, 2022 (<u>Amendment of section 23</u>)	Shrimati Supriya Sule, M.P.	Law and Justice	Introduced on the 4 th August, 2023
558.	The Right of Women to Menstrual Leave and Free Access to Menstrual Health Products Bill, 2022	Shri Hibi Eden, M.P.	Health and Family Welfare	Introduced on the 4 th August, 2023
559.	The Pokkali Farming (Protection, Enrichment and Welfare) Bill, 2023	Shri Hibi Eden, M.P.	Agriculture and Farmers Welfare	Introduced on the 4 th August, 2023
560.	The Healthcare Professionals (Protection from Violence and Harassment) Bill, 2023	Shri Hibi Eden, M.P.	Health and Family Welfare	Introduced on the 4 th August, 2023

1	2	3	4	5
561.	The Companies (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Shri Gaurav Gogoi, M.P.	Corporate Affairs	Introduced on the 4 th August, 2023
562.	The Commission for Air Quality Management in National Capital Region and Adjoining Areas (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Shri Gaurav Gogoi, M.P.	Environment, Forest and Climate Change	Introduced on the 4 th August, 2023
563.	The Energy Conservation (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Shri Gaurav Gogoi, M.P.	Power	Introduced on the 4 th August, 2023
564.	The Representation of the People (Amendment) Bill, 2023 (<u>Amendment of section 20A</u>)	Shri Karti P. Chidambaram, M.P.	Law and Justice	Introduced on the 4 th August, 2023

1	2	3	4	5
565.	The Central Universities (Amendment) Bill, 2022 (<u>Insertion of new section 3G, etc.</u>)	Shri Raju Bista, M.P.	Education	Introduced on the 4 th August, 2023
566.	The Agricultural Produce Price Fixation Board Bill, 2022	Adv. A.M. Ariff, M.P.	Agriculture and Farmers Welfare	Introduced on the 4 th August, 2023
567.	The Terminated Employees (Temporary Benefits) Bill, 2022	Shri Lavu Srikrishna Devarayalu, M.P.	Labour and Employment	Introduced on the 4 th August, 2023
568.	The Chilli (Promotion and Development) Bill, 2022	Shri Lavu Sri Krishna Devarayalu, M.P.	Commerce and Industry	Introduced on the 4 th August, 2023

1	2	3	4	5
569.	The Sexual Harassment at Workplace (Prevention, Prohibition and Redressal) Bill, 2022	Shri Lavu Sri Krishna Devarayalu, M.P.	Social Justice and Empowerment	Introduced on the 4 th August, 2023
570.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 58</u>)	Shri P.P. Chaudhary, M.P.	Law and Justice	Introduced on the 4 th August, 2023
571.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of the Seventh Schedule</u>)	Shri P.P. Chaudhary, M.P.	Jal Shakti	Introduced on the 4 th August, 2023
572.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of the Seventh Schedule</u>)	Shri P.P. Chaudhary, M.P.	Agriculture and Farmers Welfare	Introduced on the 4 th August, 2023

1	2	3	4	5
573.	The Constitution (Amendment) Bill, 2021 <u>(Amendment of Seventh Schedule)</u>	Shri Jagdambika Pal, M.P.	Environment, Forest and Climate Change	Introduced on the 4 th August, 2023
574.	The Motor Vehicles (Amendment) Bill, 2022 <u>(Amendment of section 2, etc.)</u>	Shri Jagdambika Pal, M.P.	Road Transport and Highways	Introduced on the 4 th August, 2023
575.	The Right to Information (Amendment) Bill, 2023 <u>(Amendment of section 2, etc.)</u>	Shri Jagdambika Pal, M.P.	Personnel, Public Grievances and Pensions	Introduced on the 4 th August, 2023
576.	The Epidemic Diseases (Amendment) Bill, 2023 <u>(Amendment of section 1A, etc.)</u>	Dr. Nishikant Dubey, M.P.	Health and Family Welfare	Introduced on the 4 th August, 2023

1	2	3	4	5
577.	The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2023 (<u>Amendment of sections 2 and 3</u>)	Dr. Nishikant Dubey, M.P.	Education	Introduced on the 4 th August, 2023
578.	The Code of Civil Procedure (Amendment) Bill, 2022 (<u>Amendment of section 23, etc.</u>)	Dr. Shrikant Eknath Shinde, M.P.	Law and Justice	Introduced on the 4 th August, 2023
579.	The Mental Healthcare (Amendment) Bill, 2022 (<u>Amendment of section 17, etc.</u>)	Dr. Shrikant Eknath Shinde, M.P.	Health and Family Welfare	Introduced on the 4 th August, 2023
580.	The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Amendment) Bill, 2022 (<u>Amendment of section 31</u>)	Shri Suresh, M.P.	Kodikunnil Finance	Introduced on the 4 th August, 2023

1	2	3	4	5
581.	The Andhra Pradesh Reorganisation (Amendment) Bill, 2023 (<u>Insertion of new Part XA</u>)	Shri Margani Bharat, M.P.	Home Affairs	Introduced on the 4 th August, 2023
582.	The Information Technology (Amendment) Bill, 2023 (<u>Amendment of section 2, etc.</u>)	Adv. Dean Kuriakose, M.P.	Electronic Information Technology	and Introduced on the 4 th August, 2023
583.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2023 (<u>Amendment of section 22, etc.</u>)	Adv. Dean Kuriakose, M.P.	Rural Development	Introduced on the 4 th August, 2023
584.	The Wild Life (Protection) Amendment Bill, 2023 (<u>Amendment of section 2, etc.</u>)	Adv. Dean Kuriakose, M.P.	Environment, Forest and Climate Change	Introduced on the 4 th August, 2023

1	2	3	4	5
585.	The Supreme Court of India (Establishment of a Permanent Bench at Hyderabad) Bill, 2023	Dr. Gaddam Ranjith Reddy, M.P.	Law and Justice	Introduced on the 4 th August, 2023
586.	The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Dr. Heena Vijaykumar Gavit, M.P.	Micro, Small and Medium Enterprises	Introduced on the 4 th August, 2023
587.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 312</u>)	Dr. Heena Vijaykumar Gavit, M.P.	Education	Introduced on the 4 th August, 2023
588.	The Maintenance and Welfare of parents and Senior Citizens (Amendment) Bill, 2022 (<u>Amendment of section 21, etc.</u>)	Dr. Heena Vijaykumar Gavit, M.P.	Social Justice and Empowerment	Introduced on the 4 th August, 2023

1	2	3	4	5
589.	The Scheduled Castes and Scheduled Tribes Sub Plans (Budgetary Allocation and Special Schemes) Bill, 2020	Shrimati Locket Chatterjee, M.P.	Social Justice and Empowerment	Introduced on the 4 th August, 2023
590.	The Vehicular Pollution Reduction Bill, 2019	Shrimati Locket Chatterjee, M.P.	Environment, Forest and Climate Change	Introduced on the 4 th August, 2023
591.	The Unemployment Allowance Bill, 2019	Shri Thirunavukkarasar, M.P.	Su. Labour and Employment	Introduced on the 4 th August, 2023
592.	The Agricultural Workers Welfare Fund Bill, 2019	Shri Thirunavukkarasar, M.P.	Su. Labour and Employment	Introduced on the 4 th August, 2023
593.	The Child Marriage Abolition Bill, 2022	Shri Rahul Shewale, M.P.	Women and Child Development	Introduced on the 4 th August, 2023

1	2	3	4	5
594.	The Salt Workers Welfare Bill, 2023	Shri Rahul Shewale, M.P.	Commerce and Industry	Introduced on the 4 th August, 2023
595.	The Chit Funds (Amendment) Bill, 2023 (<u>Amendment of sections 2 and 4</u>)	Dr. Sukanta Majumdar, M.P.	Finance	Introduced on the 4 th August, 2023
596.	The Compulsory Yoga Practice in Schools and Other Education Institutions Bill, 2023	Dr. Sukanta Majumdar, M.P.	Education	Introduced on the 4 th August, 2023
597.	The Rights of Persons with Disabilities (Amendment) Bill, 2023 (<u>Amendment of section 2, etc.</u>)	Shri Thomas Chazhikadan, M.P.	Social Justice and Empowerment	Introduced on the 4 th August, 2023

1	2	3	4	5
598.	The Constitution (Amendment) Bill, 2023 (<u>Amendment of article 312</u>)	Dr. Sanjeev Kumar Singari, M.P.	Health and Family Welfare	Introduced on the 4 th August, 2023
599.	The Rights of Persons with Disabilities (Amendment) Bill, 2023 (<u>Amendment of section 2, etc.</u>)	Dr. Sanjeev Kumar Singari, M.P.	Social Justice and Empowerment,	Introduced on the 4 th August, 2023
600.	The Handloom Weavers and Workers (Welfare) Authority Bill, 2023	Dr. Sanjeev Kumar Singari, M.P.	Textiles	Introduced on the 4 th August, 2023
601.	The Healthcare Service Providers and Facilities (Prevention of Violence and Damage to Property) Bill, 2023	Dr. Mohammad Jawed, M.P.	Health and Family Welfare	Introduced on the 4 th August, 2023

1	2	3	4	5
602.	The Urban Areas (Development and Regulation) Bill, 2023	Shri Manoj Kotak, M.P.	Housing and Urban Affairs	Introduced on the 4 th August, 2023
603.	The Prohibition of Fake News on Social Media Bill, 2023	Shri Manoj Kotak, M.P.	Information and Broadcasting	Introduced on the 4 th August, 2023
604.	The Waste (Disposal and Management) Bill, 2023	Shri Manoj Kotak, M.P.	Housing and Urban Affairs	Introduced on the 4 th August, 2023
605.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2023 (Amendment of section 19, etc.)	Shri Gopal Chinayya Shetty, M.P.	Social Justice and Empowerment	Introduced on the 4 th August, 2023

1	2	3	4	5
606.	The Constitution (Amendment) Bill, 2023 (<u>Amendment of article 214</u>)	Shri Gopal Chinayya Shetty, M.P.	Law and Justice	Introduced on the 4 th August, 2023
607.	The National Commission for Minorities (Amendment) Bill, 2021(<u>Amendment of section 2</u>)	Dr. Sanjay Jaiswal, M.P.	Minority Affairs	Introduced on the 4 th August, 2023
608.	The Tour Operators and Travel Agents (Regulation) Bill, 2022	Shri Janardan Singh 'Sigriwal', M.P.	Tourism	Introduced on the 4 th August, 2023
609.	The Dalit, Backward and Oppressed Youth (Development and Welfare) Bill, 2022	Shri Janardan Singh 'Sigriwal', M.P.	Social Justice and Empowerment	Introduced on the 4 th August, 2023

1	2	3	4	5
610.	The Promotion of Social and Emotional Learning in Schools Bill, 2022	Shri Janardan Singh 'Sigriwal', M.P.	Education	Introduced on the 4 th August, 2023
611.	The Wind Turbine and Solar Energy Waste (Handling, Disposal and Recycling) Bill, 2022	Shrimati Poonamben Hematbhai Maadam, M.P.	New and Renewable Energy	Introduced on the 4 th August, 2023
612.	The National Green Tribunal (Amendment) Bill, 2022 (<u>Amendment of section 15, etc.</u>)	Shri E.T. Mohammed Basheer, M.P.	Environment, Forest and Climate Change	Introduced on the 4 th August, 2023
613.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of the Seventh Schedule</u>)	Shri Pradyut Bordoloi, M.P.	Jal Shakti	Introduced on the 4 th August, 2023

1	2	3	4	5
614.	The Hindu Succession (Amendment) Bill, 2023 (<u>Amendment of section 2</u>)	Dr. Gautham Sigamani Pon, M.P.	Law and Justice	Introduced on the 4 th August, 2023
615.	The Coal Bearing Areas (Acquisition and Development) Amendment Bill, 2023 (<u>Insertion of new section 4A</u>)	Dr. Gautham Sigamani Pon, M.P.	Coal	Introduced on the 4 th August, 2023
616.	The Indian Telecom (Privacy and Security) Bill, 2023	Shri Ritesh Pandey, M.P.	Communications	Introduced on the 4 th August, 2023
617.	The Citizenship (Amendment) Bill, 2022 (<u>Amendment of section 2</u>)	Dr. Kalanidhi Veeraswamy, M.P.	Home Affairs	Introduced on the 4 th August, 2023

1	2	3	4	5
618.	The Emigration (Amendment) Bill, 2023 (<u>Insertion of new Chapter IIA, etc.</u>)	Dr. Kalanidhi Veeraswamy, M.P.	External Affairs	Introduced on the 4 th August, 2023
619.	The Pingali Venkayya National Urban Employment Guarantee Bill, 2023	Dr. Talari Rangaiah, M.P.	Housing and Urban Affairs	Introduced on the 4 th August, 2023
620.	The Motor Vehicles (Amendment) Bill, 2022 (<u>Amendment of section 8</u>)	Shri Unmesh Bhaiyyasaheb Patil, M.P.	Road Transport and Highways	Introduced on the 4 th August, 2023
621.	The Code on Social Security (Amendment) Bill, 2023 (<u>Amendment of section 15, etc.</u>)	Shri Unmesh Bhaiyyasaheb Patil, M.P.	Labour and Employment	Introduced on the 4 th August, 2023

1	2	3	4	5	
622.	The Tuberculosis (Treatment and Eradication) Bill, 2022	Shri Shirang Barne, M.P.	Appa	Health and Family Welfare	Introduced on the 4 th August, 2023
623.	The Tourism Development Board Bill, 2022	Shri Shirang Barne, M.P.	Appa	Tourism	Introduced on the 4 th August, 2023
624.	The Sculptors, Artists and Artisans of Rural Areas Upliftment Council Bill, 2022	Shri Shirang Barne, M.P.	Appa	Rural Development	Introduced on the 4 th August, 2023
625.	The Sportspersons (Reservation in Sports Bodies) Bill, 2022	Shri Parvesh Singh, M.P.	Sahib	Youth Affairs and Sports	Introduced on the 4 th August, 2023

1	2	3	4	5	
626.	The Social Media and Over-the-Top Platform Regulatory Board Bill, 2022	Shri Pushendra Chandel, M.P.	Kunwar Singh	Information and Broadcasting	Introduced on the 4 th August, 2023
627.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 72</u>)	Shri Pushendra Chandel, M.P.	Kunwar Singh	Home Affairs	Introduced on the 4 th August, 2023
628.	The Man-Animal Conflicts Prevention Board Bill, 2023	Shri V.K. Sreekandan, M.P.		Environment, Forest and Climate Change	Introduced on the 4 th August, 2023
629.	The Hindu Succession (Amendment) Bill, 2023 (<u>Amendment of sections 15 and 16</u>)	Shri Sreekandan, M.P.	V.K.	Law and Justice	Introduced on the 4 th August, 2023
630.	The Citizenship (Amendment) Bill, 2023 (<u>Amendment of section 18</u>)	Shri Sreekandan, M.P.	V.K.	Home Affairs	Introduced on the 4 th August, 2023

1	2	3	4	5
631.	The Government Legislative Proposals and Schemes (Impact Analysis and Post Implementation Assessment) Bill, 2022	Shri Srinivas Kesineni, M.P.	Finance	Introduced on the 4 th August, 2023
632.	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2023 (<u>Amendment of section 31A</u>)	Shri Vishnu Dayal Ram, M.P.	Finance	Introduced on the 4 th August, 2023
633.	The Judicial Accountability Bill, 2023	Shri Sudheer Gupta, M.P.	Law and Justice	Introduced on the 4 th August, 2023
634.	The Prevention and Control of Infectious and Contagious Diseases in Animals (Amendment) Bill, 2023 (<u>Insertion of new sections 19A and 19B</u>)	Dr. Manoj Rajoria, M.P.	Fisheries, Animal Husbandry and Dairying	Introduced on the 4 th August, 2023

1	2	3	4	5
635.	The Compulsory Teaching of Lifestyle for Environment Bill, 2023	Dr. Manoj Rajoria, M.P.	Education	Introduced on the 4 th August, 2023
636.	The Constitution (Amendment) Bill, 2022 <u>(Amendment of articles 15 and 16)</u>	Shri Sanjay Bhatia, M.P.	Social Justice and Empowerment	Introduced on the 4 th August, 2023
637.	The Motor Vehicles (Amendment) Bill, 2022 <u>(Amendment of section 41)</u>	Shri Sanjay Bhatia, M.P.	Road Transport and Highways	Introduced on the 4 th August, 2023
638.	The Plastic Manufacturing (Regulation) Bill, 2019	Shri Jasbir Singh Gill, M.P.	Environment, Forest and Climate Change	Introduced on the 4 th August, 2023

1	2	3	4	5
639.	The Compulsory Teaching of Moral Ethics in Educational Institutions Bill, 2023	Shri Ravi Kishan, M.P.	Education	Introduced on the 4 th August, 2023
640.	The Central Sanskrit Universities (Amendment) Bill, 2023 (<u>Amendment of the First Schedule</u>)	Shri Ravi Kishan, M.P.	Education	Introduced on the 4 th August, 2023
641.	The Traditional Fishermen (Protection and Welfare) Bill, 2023	Shri Ravi Kishan, M.P.	Fisheries, Animal Husbandry and Dairying	Introduced on the 4 th August, 2023
642.	The Constitution (Amendment) Bill, 2023 (<u>Insertion of new article 48B</u>)	Shrimati Duggal, M.P.	Sunita Environment, Forest and Climate Change	Introduced on the 4 th August, 2023

1	2	3	4	5
643.	The Prevention of Wasteful Expenditure on Special Occasions Bill, 2020	Shri Jasbir Singh Gill, M.P.	Consumer Affairs, Food and Public Distribution	Introduced on the 4 th August, 2023
644.	The Food Safety and Standards (Amendment) Bill, 2022 (<u>Amendment of Section 3, etc.</u>)	Dr. DNV Senthilkumar S, M.P.	Health and Family Welfare	Introduced on the 4 th August, 2023
645.	The Victims of Accident (Equal Compensation) Bill, 2022	Shri Sunil Kumar Singh, M.P.	Road Transport and Highways	Introduced on the 4 th August, 2023
646.	The High Courts (Use of Official Language) Bill, 2022	Shri Sunil Kumar Singh, M.P.	Home Affairs	Introduced on the 4 th August, 2023

1	2	3	4	5
647.	The Railways (Amendment) Bill, 2022 (<u>Insertion of new section 24A</u>)	Dr. Alok Kumar Suman, M.P.	Railways	Introduced on the 4 th August, 2023
648.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2022 (<u>Amendment of the Schedule</u>)	Dr. DNV Senthilkumar S. , M.P.	Tribal Affairs	Introduced on the 4 th August, 2023
649.	The Nursing Services (Regularisation of Service and Welfare) The Bill, 2022	Shri Ritesh Pandey, M.P.	Health and Family Welfare	Introduced on the 4 th August, 2023
650.	The Victims of Acid Attack, their Rehabilitation Support and Healthcare Bill, 2022	Shri Dileshwar Kamait, M.P.	Home Affairs	Introduced on the 4 th August, 2023

1	2	3	4	5
651.	The Terminated Employees (Welfare) Bill, 2022	Shri Dileshwar Kamait, M.P.	Labour and Employment	Introduced on the 4 th August, 2023
652.	The Prevention of Violence Against Healthcare Professionals and Clinical Establishments Bill, 2022	Dr. DNV Senthilkumar S., M.P.	Health and Family Welfare	Introduced on the 4 th August, 2023
653.	The Patharughat National Farmers Memorial Bill, 2022	Shri Dilip Saikia, M.P.	Culture	Introduced on the 4 th August, 2023
654.	The Private Coaching Centres Regulatory Board Bill, 2023	Shri Dilip Saikia, M.P.	Education	Introduced on the 4 th August, 2023

1	2	3	4	5
655.	The Compulsory Teaching of Ill Effects of Drug Addiction in Schools Bill, 2023	Shri Dilip Saikia, M.P.	Education	Introduced on the 4 th August, 2023
656.	The Compulsory Teaching and Practice of Bhagavad Gita in Educational Institutions Bill, 2022	Shri Bhola Singh, M.P.	Education	Introduced on the 4 th August, 2023
657.	The Companies (Amendment) Bill, 2022 (Amendment of section 135)	Dr. Krishnapal Singh Yadav, M.P.	Corporate Affairs	Introduced on the 4 th August, 2023

1	2	3	4	5
658.	The Constitution (Amendment) Bill, 2022 <u>(Substitution of new article for article 343)</u>	Dr. Krishnapal Singh Yadav, M.P.	Home Affairs	Introduced on the 4 th August, 2023
659.	The Code on Social Security (Amendment) Bill, 2022 <u>(Amendment of sections 2 and 53)</u>	Dr. Krishnapal Singh Yadav, M.P.	Labour and Employment	Introduced on the 4 th August, 2023
660.	The Electronic Waste (Management and Disposal) Bill, 2021	Shri Jugal Kishore Sharma, M.P.	Environment, Forest and Climate Change	Introduced on the 4 th August, 2023
661.	The Child Welfare Bill, 2021	Shri Jugal Kishore Sharma, M.P.	Women and Child Development	Introduced on the 4 th August, 2023

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662.	The Representation of the People (Amendment) Bill, 2022 (<u>Insertion of new Chapter IVA</u>)	Shri Abdul Khaleque, M.P.	Law and Justice	Introduced on the 4 th August, 2023
663.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2022 (<u>Omission of paragraph 3</u>)	Shri Abdul Khaleque, M.P.	Social Justice and Empowerment	Introduced on the 4 th August, 2023
664.	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 85</u>)	Shri Shyam Singh Yadav, M.P.	Parliamentary Affairs	Introduced on the 4 th August, 2023

1	2	3	4	5
665.	The Human Trafficking (Prevention and Control) Bill, 2023	Shri Bhola Singh, M.P.	Home Affairs	Introduced on the 4 th August, 2023
666.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2023 (<u>Amendment of the Schedule</u>)	Shri Annadurai, M.P.	C.N. Tribal Affairs	Introduced on the 4 th August, 2023
667.	The Small Land Holding Farmers (Protection and Welfare) Bill, 2023	Shri Ganesh Selvam, M.P.	Agriculture and Farmers Welfare	Introduced on the 4 th August, 2023
668.	The Andaman and Nicobar Islands (Right to Health) Bill, 2023	Shri Kuldeep Sharma, M.P.	Rai Health and Family Welfare	Introduced on the 4 th August, 2023

1	2	3	4	5
669.	The Welfare of Shopkeepers in Andaman and Nicobar Islands Bill, 2023	Shri Kuldeep Sharma, M.P.	Rai Commerce and Industry	Introduced on the 4 th August, 2023
670.	The Anganwadi Workers of Andaman and Nicobar Islands (Regularization of Service and Welfare) Bill, 2023	Shri Kuldeep Sharma, M.P.	Rai Women and Child Development	Introduced on the 4 th August, 2023
671.	The Anganwadi Worker's Welfare Bill, 2022	Shri M.K. Raghavan, M.P.	Women and Child Development	Introduced on the 4 th August, 2023
672.	The Institute of Teaching and Research in Ayurveda (Amendment) Bill, 2023 (<u>Amendment of Long Title, etc.</u>)	Shri M.K. Raghavan, M.P.	AYUSH	Introduced on the 4 th August, 2023
673.	The Government Servants (Regulation of Services) Bill, 2023	Shri Omprakash Bhupalsinh Rajenimbalkar, M.P.	Personnel, Public Grievances and Pensions	Introduced on the 4 th August, 2023

Legislative Branch-II

No. 7834

Statement showing Notices for leave to introduce Private Members' Bills

The following statement shows the Private Members' Bills in respect of which notices of motions for leave to introduce have so far been received :-

Sl. No.	By whom	Bill	Ministry/Department	Remarks
1	2	3	4	5
1.	Shri Sudhakar Tukaram Shrangare	The Compulsory Teaching of Sanskrit Language in Schools Bill, 2019	Education	Notice received on the 6 th June, 2019
2.	Shri Sudhakar Tukaram Shrangare	The National Youth Commission Bill, 2019	Youth Affairs and Sports	Notice received on the 19 th June, 2019
3.	Prof. Rita Bahuguna Joshi	The Special Educational Facilities (For Children of Parents Living below Poverty Line) Bill, 2019.	Education	Notice received on the 6 th November, 2019
4.	Prof. Rita Bahuguna Joshi	The Rainwater (Harvesting and Storage) Bill, 2019.	Jal Shakti	Notice received on the 6 th November, 2019

1	2	3	4	5
5.	Smt. Poonam Mahajan	The Prevention of Cruelty to Animals (Amendment) Bill, 2020 (<u>Amendment of section 11, etc.</u>)	Environment, Forest and Climate Change	Notice received on the 7 th November, 2019
6.	Adv. Adoor Prakash	The Disaster Management (Amendment) Bill, 2020 (<u>Amendment of sections 11 and 35</u>)	Home Affairs	Notice received on the 8 th November, 2019
7.	Shri Ashok Kumar Rawat	The Reservation for the Scheduled Castes and Scheduled Tribes in Private Sector Bill, 2020	Social Justice and Empowerment	Notice received on the 11 th December, 2019
8.	Shri Abu Hasem Khan Choudhury	The Constitution (Amendment) Bill, 2020 (<u>Amendment of article 324</u>).	Law and Justice	Notice received on the 16 th January, 2020
9.	Shri Kumbakudi Sudhakaran	The Air Carriage of Mortal Remains (Fare) Bill, 2020.	Civil Aviation	Notice received on the 16 th January, 2020

1	2	3	4	5
10.	Shri Kumbakudi Sudhakaran	The Modern Slavery (Prevention) Bill, 2020.	Home Affairs	Notice received on the 16 th January, 2020
11.	Shri Asaduddin Owaisi	The Remote Biometric Surveillance (Prohibition) Bill, 2021	Electronics and Information Technology	Notice received on the 5 th February, 2020
12.	Dr.Thol Thirumaavalavan	The Income Tax (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Finance	Notice received on the 11 th February, 2020
13.	Shri Rajmohan Unnithan	The Constitution (Amendment) Bill, 2020 (<u>Amendment of the Eighth Schedule</u>)	Home Affairs	Notice received on the 26 th February, 2020
14.	Shri Sunil Dattatray Tatkare	The Historical Heritage Conservation Bill, 2021	Culture	Notice received on the 11 th February, 2021

1	2	3	4	5
15.	Shri Sunil Dattatray Tatkare	The Special Financial Assistance to the Backward and Drought Affected Regions of Vidarbha and Marathwada Bill, 2021	Finance	Notice received on the 11 th February, 2021
16.	Shri Sunil Dattatray Tatkare	The Housing Facility for Destitute Senior Citizens, Widows and Orphan Children Bill, 2021	Housing and Urban Affairs	Notice received on the 11 th February, 2021
17.	Shri Sunil Dattatray Tatkare	The Compulsory Sports Education and Basic Infrastructure Development in Schools Bill, 2021	Education	Notice received on the 11 th February, 2021
18.	Shri Sunil Dattatray Tatkare	The Constitution (Amendment) Bill, 2021 (<u>Amendment of article 80, etc.</u>)	Social Justice and Empowerment	Notice received on the 11 th February, 2021
19.	Shri Sudhakar Tukaram Shrangare	The Sportspersons (Welfare) Bill, 2021	Youth Affairs and Sports	Notice received on the 19 th February, 2021
20.	Shri Ram Mohan Naidu Kinjarapu	The Paternity Benefit Bill, 2021	Labour and Employment	Notice received on the 8 th March, 2021
21.	Shri Gajanan Kirtikar	The Prevention of Cruelty to Animals (Amendment) Bill, 2021 (<u>Amendment of section 11, etc.</u>)	Fisheries, Animal Husbandry and Dairying	Notice received on the 5 th July, 2021
22.	Shri Gajanan Kirtikar	The Compulsory First-Aid Training in Educational Institutions Bill, 2021	Education	Notice received on the 5 th July, 2021

1	2	3	4	5
23.	Shri Vijay Kumar (Alias) Vijay Vasanth	The Indian Citizens Abroad (Assistance) Bill, 2021	External Affairs	Notice received on the 15 th July, 2021
24.	Dr. Amar Singh	The Farmers' Right to Minimum Support Prices for Agricultural Produce Bill, 2021	Agriculture and Farmers Welfare	Notice received on the 22th November 2021
25.	Shri Vishnu Dutt Sharma	The Agricultural Education Council, 2022	Agriculture and Farmers Welfare	Notice received on the 8 th December, 2021
26.	Shri T.N. Prathapan	The Traditional Fisherman (Protection and Welfare) Bill, 2022	Fisheries, Animal Husbandry and Dairying	Notice received on the 31th January, 2022
27.	Shri Vishnu Dutt Sharma	The Constitution (Amendment) Bill, 2022 (<u>Amendment of the Seventh Schedule</u>)	Health and Family Welfare	Notice received on the 2 nd February, 2022
28.	Shri Jayant Sinha	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 89, etc.</u>)	Law and Justice	Notice received on the 23 rd February, 2022

1	2	3	4	5
29.	Shri Asaduddin Owaisi	The Constitution (Amendment) Bill, 2022 (<u>Amendment of articles 15 and 16</u>)	Social Justice and Empowerment	Notice received on the 28 th February 2022
30.	Shri Jayant Sinha	The Constitution (Amendment) Bill, 2022 (Amendment of article 13, etc.)	Law and Justice	Notice received on the 2 nd March 2022
31.	Shri Lavu Sri Krishna Devarayalu	The Andhra Pradesh Reorganisation (Amendment) Bill, 2023 (<u>Insertion of new Part XA</u>)	Home Affairs	Notice received on the 4 th March 2022
32.	Shri Gyaneshwar Patil	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 342</u>)	Tribal Affairs	Notice received on the 30 th March 2022
33.	Shri Mahesh Sahoo	The Central Health University Bill, 2022	Health and Family Welfare	Notice received on the 6th July 2022
34.	Shri D.M. Kathir Anand	The Maintenance of Religious and Communal Harmony Bill, 2022	Home Affairs	Notice received on the 6th July 2022
35.	Shri Asaduddin Owaisi	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 15, etc.</u>)	Social Justice and Empowerment	Notice received on the 8th July 2022
36.	Shrimati Kanimozhi Karunanidhi	The Climate Change (Mitigation and Adaptation) Bill, 2022	Environment, Forest and Climate Change	Notice received on the 8th July 2022
37.	Ms. S. Jothimani	The Constitution (Amendment) Bill, 2022 (<u>Amendment of articles 15 and 16.</u>)	Social Justice and Empowerment	Notice received on the 18th July 2022

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38.	Shri Pocha Brahmananda Reddy	The Agricultural Disaster Compensation Fund Bill, 2022.	Agriculture and Farmers Welfare	Notice received on the 21 st November, 2022
39.	Shri Midhun Reddy	The Andhra Pradesh Reorganisation (Amendment) Bill, 2022 (<u>Insertion of new section 90A</u>)	Home Affairs	Notice received on the 21 st November, 2022
40.	Dr. DNV Senthilkumar S.	The Widows Welfare (Protection and Rehabilitation) Bill, 2022.	Social Justice and Empowerment	Notice received on the 21 st November, 2022
41.	Dr. DNV Senthilkumar S.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2022 (<u>Amendment of paragraph 3</u>)	Social Justice and Empowerment	Notice received on the 21 st November, 2022
42.	Dr. DNV Senthilkumar S.	The Cancellation of Common Entrance Exam (For Under Graduate Courses) Bill, 2022.	Education	Notice received on the 21 st November, 2022
43.	Smt. Sumalatha Ambareesh	The Protection of Children from Sexual Offences (Amendment) Bill, 2022 (<u>Amendment of section 4, etc.</u>)	Women and Child Development	Notice received on the 21 st November, 2022
44.	Shri K. Shanmuga Sundaram	The Copra Farmers Protection and Minimum Support Price Guarantee Bill, 2022.	Agriculture and Farmers Welfare	Notice received on the 22 nd November, 2022
45.	Dr. Sujay Radhakrishna Vikhepatil	The Indecent Representation of Women (Prohibition) Amendment Bill, 2022 (<u>Amendment of section 2, etc.</u>).	Women and Child Development	Notice received on the 23 rd November, 2022

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46.	Dr. Sujay Vikhepatil	Radhakrishna	The Geographical Indications of Goods (Registration and Protection) (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Commerce and Industry	Notice received on the 23 rd November, 2022
47.	Dr. Sujay Vikhepatil	Radhakrishna	The Child and Adolescent Labour (Prohibition and Regulation) Amendment Bill, 2022 (<u>Amendment of sections 3 and 14</u>)	Labour and Employment	Notice received on the 23 rd November, 2022
48.	Shri Jagdambika Pal		The Child and Adolescent Labour (Prohibition and Regulation) Amendment Bill, 2022 (<u>Amendment of section 14</u>)	Labour and Employment	Notice received on the 23 rd November, 2022
49.	Shri Dhanush M. Kumar		The Abolition of Caste Name Prefixed or Suffixed to names of Educational Institutions Bill, 2022.	Education	Notice received on the 23 rd November, 2022
50.	Dr. Kirit Solanki	Premjibhai	The Tuberculosis (Prevention and Control) Bill, 2022.	Health and Family Welfare	Notice received on the 23 rd November, 2022
51.	Dr. Kirit Solanki	Premjibhai	The Use of Surname (Prohibition) Bill, 2022.	Social Justice and Empowerment	Notice received on the 23 rd November, 2022
52.	Dr. Kirit Solanki	Premjibhai	The Mental Healthcare (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Health and Family Welfare	Notice received on the 23 rd November, 2022

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53.	Shri Satyadev Pachauri	The Khadi and Village Industries Commission (Amendment) Bill, 2022 (<u>Amendment of section 2</u>).	Micro, Small and Medium Enterprises	Notice received on the 23 rd November, 2022
54.	Smt. Sarmistha Sethi	The Mental Healthcare (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Health and Family Welfare	Notice received on the 23 rd November, 2022
55.	Smt. Sarmistha Sethi	The Prohibition of Employment as Manual Scavengers and their Rehabilitation (Amendment) Bill, 2022 (<u>Amendment of section 2, etc.</u>)	Social Justice and Empowerment	Notice received on the 23 rd November, 2022
56.	Shri Shyam Singh Yadav	The Constitution (Amendment) Bill, 2022 (<u>Amendment of the Seventh Schedule</u>)	Home Affairs	Notice received on the 23 rd November, 2022
57.	Shri K. Navaskani	The Overseas Workers (Welfare) Bill, 2023	External Affairs	Notice received on the 24 th November, 2022
58.	Shri Kotagiri Sridhar	The Rashtriya Raksha University (Amendment) Bill, 2023 (<u>Insertion of new section 4A, etc.</u>)	Home Affairs	Notice received on the 24 th November, 2022
59.	Dr. Jayanta Kumar Roy	The Constitution (Amendment) Bill, 2022 (<u>Amendment of the Eighth Schedule</u>)	Home Affairs	Notice received on the 25 th November, 2022

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60.	Shri Gopal Shetty	Chinayya	The Constitution (Amendment) Bill, 2023 (<u>Amendment of article 283</u>)	Finance	Notice received on the 12 th December, 2022
61.	Dr. Sanjeev Singari	Kumar	The Constitution (Amendment) Bill, 2022 (<u>Amendment of article 15, etc.</u>)	Social Justice and Empowerment	Notice received on the 19 th December, 2022
62.	Shri C.P. Joshi		The Compulsory Establishment of Mental Healthcare Facilities in Educational Institutions Bill, 2023	Health and Family Welfare	Notice received on the 19 th December, 2022
63.	Shri N.K. Premachandran		The Regularization of Contractual Employees Bill, 2023	Labour and Employment	Notice received on the 16 th January, 2023
64.	Shri N.K. Premachandran		The Motor Vehicles (Amendment) Bill, 2023 (<u>Amendment of section 166</u>)	Road, Transport and Highways	Notice received on the 16 th January, 2023
65.	Shri K. Sundaram	Shanmuga	The Wild Life (Protection) Amendment Bill, 2023 (<u>Amendment of Schedule III</u>)	Environment, Forest and Climate Change	Notice received on the 16 th January, 2023
66.	Shri Kunwar Singh Chandel	Pushpendra	The Constitution (Amendment) Bill, 2023 (<u>Amendment of article 51A</u>)	Finance	Notice received on the 16 th January, 2023

1	2	3	4	5
67.	Shri Parvesh Sahib Singh	The Constitution (Amendment) Bill, 2023 (<u>Insertion of new article 21B</u>)	Environment, Forest and Climate Change	Notice received on the 16 th January, 2023
68.	Dr. DNV Senthil Kumar	The Setting up of Commission Senior Citizens Bill, 2023	Social Justice and Empowerment	Notice received on the 17 th January, 2023
69.	Shri Dhanush M. Kumar	The Provision of Dwelling Units to Homeless Family Bill, 2023	Housing and Urban Affairs	Notice received on the 18 th January, 2023
70.	Shri Dhanush M. Kumar	The Eradication of Malnutrition Bill, 2023	Women and Child Development	Notice received on the 18 th January, 2023
71.	Shri Kalanidhi Veeraswamy	The Constitution (Amendment) Bill, 2023 (<u>Omission of article 343</u>)	Home Affairs	Notice received on the 18 th January, 2023
72.	Shri Nihal Chand Chauhan	The Railway Property (Unlawful Possession) Amendment Bill, 2023 (<u>Amendment of section 3</u>)	Railways	Notice received on the 18 th January, 2023
73.	Dr. Sanjeev Kumar Singari, M.P.	The Denotified Nomadic and Semi-Nomadic Communities (Protection and Welfare) Bill, 2023	Tribal Affairs	Notice received on the 19 th January, 2023
74.	Shri N.K. Premachandran	The Constitution (Amendment) Bill, 2023 (<u>Amendment of articles 124 and 217</u>)	Law and Justice	Notice received on the 19 th January, 2023
75.	Shri Hasnain Masoodi	The Advocates (Amendment) Bill, 2023 (<u>Amendment of section 2, etc.</u>)	Law and Justice	Notice received on the 19 th January, 2023
76.	Shri Hasnain Masoodi	The Constitution (Amendment) Bill, 2023 (<u>Substitution of new article for article 220</u>)	Law and Justice	Notice received on the 19 th January, 2023

1	2	3	4	5
77.	Shri K Shanmuga Sundaram	The Agricultural Insurance Corporation Bill, 2023	Agriculture and Farmers Welfare	Notice received on the 20 th January, 2023
78.	Dr. DNV Senthilkumar S.	The Accident Victims (Compulsory Emergency Medical Aid to by Private Hospitals and Medical Practitioners) Bill, 2023	Health and Family Welfare	Notice received on the 30 th January, 2023
79.	Adv. Dean Kuriakose	The National Commission for Welfare of Medical Nurses Bill, 2023	Health and Family Welfare	Notice received on the 6 th February, 2023
80.	Adv. Dean Kuriakose	The Rabies Control Bill, 2023	Fisheries, Animal Husbandry and Dairying	Notice received on the 6 th February, 2023
81.	Adv. Dean Kuriakose	The Reserve Bank of India (Amendment) Bill, 2023 (<u>Amendment of section 31</u>)	Finance	Notice received on the 6 th February, 2023
82.	Smt. Ambareesh Sumalatha	The Sugarcane Farmers Welfare Bill, 2023	Agriculture and Farmers Welfare	Notice received on the 9 th February, 2023
83.	Smt. Ambareesh Sumalatha	The Sugarcane (Fair and Remunerative Support Price) Bill, 2023	Agriculture and Farmers Welfare	Notice received on the 10 th February, 2023

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84.	Shri Pinaki Misra	The Prohibition and Eradication of Bullying in Schools Bill, 2023	Education	Notice received on the 10 th February, 2023
85.	Shri Karti Chidambaram	P. The Constitution (Amendment) Bill, 2023 (<u>Amendment of article 81</u>)	Law and Justice	Notice received on the 15 th February, 2023
86.	Shri Jagdambika Pal	The Street Vendors (Protection of Livelihood and Regulation of Street Vending) (Amendment) Bill, 2023 (<u>Amendment of sections 18 and 30</u>)	Housing and Urban Affairs	Notice received on the 16 th February, 2023
87.	Shri Jagdambika Pal	The Government of National Capital Territory of Delhi (Amendment) Bill, 2023 (<u>Amendment of section 21, etc.</u>)	Home Affairs	Notice received on the 16 th February, 2023
88.	Ms. S. Jothimani	The Constitution (Amendment) Bill, 2023 (<u>Amendment of article 21A, etc.</u>)	Education	Notice received on the 20 th February, 2023
89.	Ms. S. Jothimani	The National Medical Commission (Amendment) Bill, 2023 (<u>Amendment of section 14, etc.</u>)	Health and Family Welfare	Notice received on the 20 th February, 2023
90.	Shri Nihal Chand Chauhan	The Religious Institutions (Prevention of Misuse) (Amendment) Bill, 2023 (<u>Amendment of section 8</u>)	Home Affairs	Notice received on the 20 th February, 2023
91.	Shri Jayant Sinha	The Banking Regulation (Amendment) Bill, 2023 (<u>Amendment of section 51</u>)	Finance	Notice received on the 20 th February, 2023
92.	Shri Jayant Sinha	The State Bank of India (Amendment) Bill, 2023 (<u>Amendment of Section 5, etc.</u>)	Finance	Notice received on the 20 th February, 2023

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93.	Shri Nihal Chand Chauhan	The Inter-State River Water Disputes (Amendment) Bill, 2023 (<u>Amendment of Section 3</u>)	Jal Shakti	Notice received on the 28 th February, 2023
94.	Shri Satyadev Pachauri	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2023 (<u>Amendment of section 56, etc.</u>)	Women and Child Development	Notice received on the 28 th February, 2023
95.	Shri Unmesh Bhaiyyasaheb Patel	The Constitution (Amendment) Bill, 2023 (<u>Insertion of new article 21B</u>)	Environment, Forest and Climate Change	Notice received on the 27 th February, 2023
96.	Shri Feroze Varun Gandhi	The Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production Supply and Distribution) Amendment Bill, 2023 (<u>Amendment of section 3, etc.</u>)	Health and Family Welfare	Notice received on the 1 st March, 2023
97.	Dr. Alok Kumar Suman	The Railways (Amendment) Bill, 2023 (<u>Amendment of section 89</u>)	Railways	Notice received on the 1 st March, 2023
98.	Shri Ranjeetsingh Naik Nimbalkar	The Child and Adolescent Labour (Prohibition and Regulation) Amendment Bill, 2023 (<u>Amendment of section 9, etc.</u>)	Labour and Employment	Notice received on the 2 nd March, 2023
99.	Shri Dushyant Singh	The Fiscal Council Bill, 2023	Finance	Notice received on the 3 rd March, 2023
100.	Shri Hibi Eden	The Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) Employee Protection Bill, 2023	Rural Development	Notice received on the 9 th March, 2023
101.	Shri Hibi Eden	The Auctioning of Confiscated Vehicles (Excluding NDPS Offences) Bill, 2023	Home Affairs	Notice received on the 9 th March, 2023

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102.	Shri Hibi Eden	The Private Buses Dual Dash Cams Installation and Monitoring Bill, 2023	Road Transport and Highways	Notice received on the 9 th March, 2023
103.	Shri Hibi Eden	The Safe Workplace for Women Bill, 2023	Women and Child Development	Notice received on the 9 th March, 2023
104.	Dr. Sanjeev Singari	Kumar The National Commission for Regulation of School Fee Bill, 2023	Education	Notice received on the 16 th March, 2023
105.	Shri C.P. Joshi	The Jaunpur (Alteration of Name) Bill, 2023	Home Affairs	Notice received on the 28 th March, 2023
106.	Shri Dhanush M. Kumar	The Mandatory Teaching of Environment Education in Educational Institutions Bill, 2023	Education	Notice received on the 3 rd July, 2023
107.	Shri Dhanush M. Kumar	The Girls (Free and Compulsory Education) Belonging to Families living Below Poverty Line Bill, 2023	Education	Notice received on the 3 rd July, 2023
108.	Dr. DNV Senthilkumar	The Media Persons (Pension Benefits) Bill, 2023	Labour and Employment	Notice received on the 3 rd July, 2023
109.	Shri Kotagiri Sridhar	The Recycling of Ships (Amendment) Bill, 2023 (<u>Amendment of section 15</u>)	Shipping	Notice received on the 3 rd July, 2023
110.	Shrimati Supriya Sule	The Constitution (Amendment) Bill, 2023 (<u>Insertion of new article 21B</u>)	Jal Shakti	Notice received on the 3 rd July, 2023
111.	Shri Bidyut Baran Mahato	The Bhagwan Birsa Munda Birthplace Ulihatu National Memorial Bill, 2023	Culture	Notice received on the 4 th July, 2023

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112.	Shri N.K. Premachandran	The Medical Professional (Protection) Bill, 2023	Health and Family Welfare	Notice received on the 4 th July, 2023
113.	Dr. Amol Ramsing Kolhe	The Constitution (Amendment) Bill, 2023 (Amendment of article 32)	Law and Justice	Notice received on the 4 th July, 2023
114.	Shri Gautham Sigamani	The Constitution (Amendment) Bill, 2023 (Amendment of article 162)	Home Affairs	Notice received on the 4 th July, 2023
115.	Shri Gautham Sigamani	The Constitution (Amendment) Bill, 2023 (Amendment of article 348)	Home Affairs	Notice received on the 4 th July, 2023
116.	Shri Thomas Chazhikadan	The Rubber (Amendment) Bill, 2023 (<u>Substitution of new section for section 13</u>)	Commerce and Industry	Notice received on the 5 th July, 2023
117.	Shri Thomas Chazhikadan	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2023 (<u>Amendment of section 3, etc.</u>)	Rural Development	Notice received on the 6 th July, 2023
118.	Shri Bidyut Baran Mahato	The Constitution (Amendment) Bill, 2023 (<u>Amendment of the Eighth Schedule</u>)	Home Affairs	Notice received on the 6 th July, 2023

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119.	Shri Midhun Reddy	The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2023 (<u>Amendment of Section 2, etc.</u>)	Finance	Notice received on the 10 th July, 2023
120.	Shri N. Reddeppa	The Sexual Harassment of Persons at Workplace (Prevention, Prohibition and Redressal) Bill, 2023	Social Justice and Empowerment	Notice received on the 10 th July, 2023
121.	Shri Bidyut Baran Mahato	The Vegetable Products (Remunerative Support Price and Insurance) Bill, 2023	Agriculture and Farmers Welfare	Notice received on the 13 th July, 2023
122.	Dr. Sanjeev Kumar Singari	The Reservation for the other Backward Classes in the Private Sector Bill, 2023	Social Justice and Empowerment	Notice received on the 17 th July, 2023
123.	Shrimati Chinta Anuradha	The Prohibition of Employment as Manual Scavengers and their Rehabilitation (Amendment) Bill, 2023 (<u>Amendment of sections 8 and 30</u>)	Social Justice and Empowerment	Notice received on the 18 th July, 2023
124.	Dr. Kirit Premjibhai Solanki	The Closed Textile Mills Workers (Welfare and Rehabilitation) Bill, 2023	Textiles	Notice received on the 19 th July, 2023
125.	Shri Bhola Singh	The Constitution (Amendment) Bill, 2023 (<u>Amendment of article 21A</u>)	Education	Notice received on the 19 th July, 2023
126.	Dr. Kirit Premjibhai Solanki	The Eradication of Unemployment amongst Youth Belonging to the Scheduled Castes and the Scheduled Tribes Bill, 2023	Labour and Employment	Notice received on the 20 th July, 2023

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127.	Shri C. N. Annadurai	The Information Technology Commission Bill, 2023	Electronics and Information Technology	Notice received on the 20 th July, 2023
128.	Shri Pradyut Bordoloi	The Disaster Management (Amendment) Bill, 2023 (Amendment of section 5, etc.)	Home Affairs	Notice received on the 31 st July, 2023
129.	Shri Gopal Chinayya Shetty	The Constitution (Amendment) Bill, 2023 (Amendment of the Seventh Schedule)	Health and Family Welfare	Notice received on the 7 th August, 2023
130.	Shri Gopal Chinayya Shetty	The Information Technology (Amendment) Bill, 2023 (Amendment of section 78)	Electronics and Information Technology	Notice received on the 7 th August, 2023
131.	Shri Sudheer Gupta	The Floriculturist Welfare Bill, 2023	Agriculture and Farmers Welfare	Notice received on the 11 th August, 2023
132.	Shri Sudheer Gupta	The Special Financial Assistance for Ancient Monuments and Archeological Sites and Remains in the State of Madhya Pradesh Bill, 2023	Finance	Notice received on the 11 th August, 2023
133.	Shri Sudheer Gupta	The Ghaziabad (Alteration of name) Bill, 2023	Home Affairs	Notice received on the 11 th August, 2023
134.	Shri Manish Tewari	The Constiution Amendment Bill, 2023 (Amendment of article 105, etc.)	Parliamentary Affairs	Notice received on the 4 th September, 2023
135.	Shri Rajendra Agrawal	The Mental Healthcare (Amendment) Bill, 2023 (Amendment of section 2, etc.)	Educaion	Notice received on the 19 th September, 2023

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136.	Shri C.N. Annadurai	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2023 (Amendment of section 3)	Rural Development	Notice received on the 20 th September, 2023
137.	Shri Prataprao Jadhav	The Central University (Amendment) Bill, 2023 (Insertion of new section 3F, etc.)	Education	Notice received on the 20 th September, 2023
138.	Dr. Sanjeev Kumar Singari	The Other Backward Classes Reservation (Removal of Creamy layer Criteria) Bill, 2023.	Social Justice and Empowerment	Notice received on the 13 th November, 2023
139.	Dr. Sanjeev Kumar Singari	The Constiution Amendment Bill, 2023 (Insertion of new article 21B)	Health	Notice received on the 13 th November, 2023
140.	Dr. Mohammad Jawed	The Special Financial Assistance to the State of Bihar Bill, 2023	Finance	Notice received on the 14 th November, 2023
141.	Adv. Dean Kuriakose	The Employees State Insurance (Amendment) Bill, 2023 (Amendment of section 28)	Labour and Employment	Notice received on the 14 th November, 2023
142.	Adv. Dean Kuriakose	The Constiution Amendment Bill, 2023 (Amendment of article 43A)	Labour and Employment	Notice received on the 14 th November, 2023
143.	Adv. Dean Kuriakose	The Constiution Amendment Bill, 2023 (Insertion of new article 49A)	Education	Notice received on the 14 th November, 2023
144.	Shri Kunwar Pushpendra Singh Chandel	The Constiution Amendment Bill, 2023 (Amendment of article 15)	Social Justice and Empowerment	Notice received on the 15 th November, 2023
145.	Shri Kunwar Pushpendra Singh Chandel	The Constiution Amendment Bill, 2023 (Amendment of article 80)	Home Affairs	Notice received on the 15 th November, 2023

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146.	Shri Janardan Singh Sigriwal	The Play School (Regulation) Bill, 2015	Education	Notice received on the 17 th November, 2023
147.	Shri Janardan Singh Sigriwal	The National Cadet Corps (Amendment) Bill, 2015	Defence	Notice received on the 17 th November, 2023
148.	Shri Janardan Singh Sigriwal	The Regulation of Private Hostels and Paying Guest Accommodation Centres Bill, 2023	Housing and Urban Affairs	Notice received on the 17 th November, 2023
149.	Smt. Aparupa Poddar	The Cyber Crime Protection Authority Bill, 2023	Electronics and Information Technology	Notice received on the 17 th November, 2023
150.	Shri Gaurav Gogoi	The Sulphur Dioxide Emissions Trading Bill, 2023	Environment, Forest and Climate Change	Notice received on the 17 th November, 2023
151.	Smt Supriya Sule	The Prevention of Assault on Doctors Bill, 2023	Health and Family Welfare	Notice received on the 20 th November, 2023
152.	Smt Sarmistha Sethi	The Private Coaching Centres (Regulation) Bill, 2023	Education	Notice received on the 20 th November, 2023
153.	Shri Kumbakudi Sudhakaran	The Protection and Maintenance of Ocean Bill, 2023	Earth Sciences	Notice received on the 20 th November, 2023
154.	Shri Kumbakudi Sudhakaran	The Industrial Relation Code (Amendment) Bill, 2023 (Amendment of section 2, etc.)	Labour and Employment	Notice received on the 20 th November, 2023
155.	Shri V.K. Sreekandan	The Victims of National Lightning Disaster (Compensation) Bill, 2023	Home	Notice received on the 20 th November, 2023

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156.	Shri Kumbakudi Sudhakaran	The Rights of Mother Earth Bill, 2023	Environment, Forest and Climate Change	Notice received on the 20 th November, 2023
157.	Shri V.K. Sreekandan	The All India Institute of Medical Sciences (Amendment) Bill, 2023 (Insertion of new section 3A)	Health and Family Welfare	Notice received on the 20 th November, 2023
158.	Shri V.K. Sreekandan	The High Court of Kerala (Establishment of a Permanent Bench at Palakkad) Bill, 2023	Law and Justice	Notice received on the 20 th November, 2023
159.	Shri Lavu Sri Krishna Devarayalu	The Medical Negligence (Prevention and Remedies) Bill, 2023	Health and Family Welfare	Notice received on the 21 th November, 2023
160.	Shri Benny Behanan	The Promotion of Rational Thought Bill, 2023	Education	Notice received on the 21 th November, 2023
161.	Shri Benny Behanan	The Autism Spectrum Disorders (Recogniion and Treatment) Bill, 2023	Health and family Welfare	Notice received on the 21 th November, 2023
162.	Shri Ravi Kishan	The Institute of Teaching and Research in Ayurveda (Amendment) Bill, 2023(Amendment of ong title, etc.)	Ayush	Notice received on the 21 th November, 2023
163.	Shri Ravi Kishan	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2023 (Amendment of sections 8 and 9)	Education	Notice received on the 21 th November, 2023
164.	Shri Ravi Kishan	The Compulsory Teaching of Knowledge Tradition and Practices of Gurukul Education System in Educational Institutions Bill, 2023	Education	Notice received on the 21 th November, 2023
165.	Shri Abdul Khaleque	The Disaster Management (Amendment) Bill, 2023 (Amendment of section 2, etc.)	Home Affairs	Notice received on the 21 th November, 2023
166.	Shri Abdul Khaleque	The National Medical Commission (Amendment) Bill, 2023 (Amendment of section 24, etc.)	Health and Family Welfare	Notice received on the 21 th November, 2023

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167.	Shri Abdul Khaleque	The Right to Fair Compensation and Transparency in Land Acquisition Rehabilitation and Resettlement (Amendment) Bill, 2023 (Amendment of section 10, etc.)	Rural Development	Notice received on the 21 th November, 2023
168.	Shri Parvesh Sahib Singh	The Representation of the People (Amendment) Bill, 2023 (Insertion of new section 62A, etc.)	Law and Justice	Notice received on the 22 nd November, 2023
169.	Shri Parvesh Sahib Singh	The Road Transport Corporation (Amendment) Bill, 2023 (Insertion of new Section 34A, etc)	Road Transport	Notice received on the 22 nd November, 2023
170.	Shri P.P. Choudhary	The Constitution (Amendment) Bill, 2023 (Amendment of articles 217 and 224)	Law and Justice	Notice received on the 22 nd November, 2023
171.	Dr. Shashi Tharoor	The Constitution (Amendment) Bill, 2023 (Amendment of article 19)	Communication	Notice received on the 22 nd November, 2023
172.	Dr. Shashi Tharoor	The Transgender Persons (Protection of Rights) (Amendment) Bill, 2023 (Insertion of sections 9A and 13A)	Social Justice	Notice received on the 22 nd November, 2023
173.	Shri T.N. Prathapan	The Menstrual Hygiene Facilities in Educational Institutions and Workplaces Bill, 2023	Education	Notice received on the 22 nd November, 2023
174.	Dr. Shashi Tharoor	The Constitution (Amendment) Bill, 2023 (Amendment of article 81)	Law and Justice	Notice received on the 22 nd November, 2023
175.	Shri Ritesh Pandey	The Constitution (Amendment) Bill, 2023 (Amendment of the seventh Schedule)	Tourism	Notice received on the 22 nd November, 2023
176.	Shri Ritesh Pandey	The Constitution (Amendment) Bill, 2023 (Amendment of article 243G, etc.)	Panchayati Raj	Notice received on the 22 nd November, 2023

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177.	Dr. Sanjeev Kumar Singari	The Other Backward Classes (Prevention of Atrocities) Bill, 2023	Social Justice and Empowerment	Notice received on the 22 nd November, 2023
178.	Shri Karti P. Chidambaram	The National Integration Service Enlistment Bill, 2023	Home	Notice received on the 22 nd November, 2023
179.	Shri Jagdambika Pal	The Constitution (Amendment) Bill, 2023 (Amendment of the Eighth Schedule)	Home	Notice received on the 22 nd November, 2023
180.	Shri Rajiv Pratap Rudy	The Protection against Climate Change at Workplace Bill, 2023	Labour and Employment	Notice received on the 22 nd November, 2023
181.	Ms. Kanimozhi Karunanidhi	The Transgender Persons (Reservation in Education and Posts) Bill, 2023	Social Justice and Empowerment	Notice received on the 22 nd November, 2023
182.	Shri Kuldeep Rai Sharma	The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2023 (Amendment of sections 2 and 3)	Education	Notice received on the 22 nd November, 2023
183.	Shri Kuldeep Rai Sharma	The Special Financial Assistance to the Union Territory of Andaman and Nicobar Islands Bill, 2023	Finance	Notice received on the 22 nd November, 2023
184.	Shri Kuldeep Rai Sharma	The Welfare and Development of the Private Drivers of Andaman and Nicobar Islands Bill, 2023	Labour and Employment	Notice received on the 22 nd November, 2023
185.	Dr. Krishnapal Singh Yadav	The Constitution (Amendment) Bill, 2023 (Substitution of new article for article 30)	Minority Affairs	Notice received on the 22 nd November, 2023

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186.	Dr. Krishnapal Singh Yadav	The Constitution (Amendment) Bill, 2023 (Amendment of the Eighth Schedule)	Home Affairs	Notice received on the 22 nd November, 2023
187.	Dr. Krishnapal Singh Yadav	The National Food Security (Amendment) Bill, 2023 (Amendment of section 2)	Consumer Affairs	Notice received on the 22 nd November, 2023
188.	Dr. Shrikant Eknath Shinde	The Constitution (Amendment) Bill, 2023 (Insertion of new article XVIA, etc.)	Youth Affairs	Notice received on the 22 nd November, 2023
189.	Dr. Shrikant Eknath Shinde	The Orphan Child (Welfare and Development) Bill, 2023	Women and Child Development	Notice received on the 22 nd November, 2023
190.	Dr. Shrikant Eknath Shinde	The Advocates (Amendment) Bill, 2023 (Amendment of section 2, etc.)	Law and Justice	Notice received on the 22 nd November, 2023
191.	Shri Horen Sing Bey	The Assam Reorganisation (Karbi Dimanchal) Bill, 2024	Home Affairs	Notice received on the 23 rd November, 2023
192.	Dr. Heena Vijaykumar Gavit	The Representation of the People (Amendment) Bill, 2023 (Amendment of section 86, etc.)	Law and Justice	Notice received on the 23 rd November, 2023
193.	Dr. Heena Vijaykumar Gavit	The National Commission for Women (Amendment) Bill, 2023 (Amendment of section 10)	Women and child Development	Notice received on the 23 rd November, 2023
194.	Dr. Heena Vijaykumar Gavit	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2023 (Amendment of section 2, etc.)	Education	Notice received on the 23 rd November, 2023
195.	Shri Unmesh Bhaiyyasaheb Patil	The National Rural Employment Guarantee (Amendment) Bill, 2023 (Amendment of section 3, etc.)	Rural Development	Notice received on the 23 rd November, 2023
196.	Shri Unmesh Bhaiyyasaheb Patil	The Environment Protection (Amendment) Bill, 2023 (Amendment of section 2, etc.)	Environment, Forest and Climate Change	Notice received on the 23 rd November, 2023

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197.	Shri Unmesh Bhaiyyasaheb Patil	The Special Financial Assistance for Development and Rejuvenation of Water Bodies Bill, 2023	Finance	Notice received on the 23 rd November, 2023
198.	Dr. T. Sumathy (a) Thamizhachi	The Digital Personal Data Protection (Amendment) Act, 2023 (Amendment of section 2, etc.)	Electronics and Information Technology	Notice received on the 23 rd November, 2023
199.	Adv. A.M. Ariff	The Airfare Regulation Bill, 2023	Civil Aviation	Notice received on the 24 th November, 2023
200.	Adv. A.M. Ariff	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2023 (Amendment of section 2, etc.)	Rural Development	Notice received on the 24 th November, 2023
201.	Shri Rahul Shewale	The Rights of Citizens for Time Bound Delivery of Goods and Services Redressal Bill, 2023	Personnel, Public, Grievances and Pensions	Notice received on the 24 th November, 2023
202.	Shri Anurag Sharma	The Farmers' Income Security Bill, 2023	Agriculture and Farmers Welfare	Notice received on the 24 th November, 2023
203.	Shri Rahul Shewale	The Insurance Coverage for Ayurvedic Treatments Bill, 2023	AYUSH	Notice received on the 29 th November, 2023
204.	Smt. Dimple Yadav	The Prevention of Gender Gap Bill, 2023	Labour and Employment	Notice received on the 7 December, 2023
205.	Ms. Ramya Haridas	The Career Guidance in Schools Bill, 2023	Education	Notice received on the 11 December, 2023

UTPAL KUMAR SINGH
Secretary General